Shri K. R. Ganesh.1

gling. As far as the smuggling and possession of gold is concerned, it is dealt with under the customs law and it is a large matter. On the floor of the House, in response to many parliamentary questions, we have indicated the various measures that have been taken to stop smuggling.

The Gold Control Act was initially meant to see that this traditional lure of gold that is there in our society could be removed by certain legislative restrictions. but that was not acceptable to the Parliament as well as the country Therefore some of the very important provisions that were there had to be removed. Therefore, it is a geneal question, a question of changing the habits of our people. It is not only a question of the value of the rupee having fallen because it is itself a debatable point which the Government does not accept, and general social reform measures will have to be undertaken

SHRI N. K. SHEJWALKAR: What is the position about smuggling?

SHRI K. R. GANESH: That is a large question. For that question another debate will have to be started again.

These are the specific matters. This particular Bill seeks to validate section 71 and give in-built safeguards to innocent owners and also for the reopening of the cases and reduction of the fine as commented upon by the Supreme Court judgment.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.30 p.m.

The House adjourned for lunch at seventeen minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock. The VICE-CHAIRMAN, (SHRI AKBAR ALT KHAN), in the Chair

ANNOUNCEMENT RE. GOVERN-MENT BUSINESS

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTA-RY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA):

संसद्धि कार्य (भाग स्था नोन्हन श्रीर पश्चिहनने नतायल मे/राज्य मंत्री With your permission Sir, I rise to announce that Government Business in this House during the week commencing from 21st June, 1971, will consist

- (1) Discussion on the Statutory Resolution seeking disapproval of the Maintenance of Internal Security Ordinance, 1971 and consideration and passing of the Maintenance of Internal Security Bill, 1971, as passed by Lok Sabha.
- (2) Consideration and return of the Salaries and Allowances of Officers of Parliament (Amendment) Bil, 1971, as passed by Lok Sabha.
- (3) General discussion on the Puniab Budget for 1971-72.
- (4) Consideration and return of the Punjab Appropriation Bill, 1971, as passed by Lok Sabha.
- (5) Consideration of a motion for reference of the Prevention of Water Pollution Bill, 1969, to a Joint Committee
- (6) Further consideration of the motion regarding conduct of Shri Rajnarain and others on the solemn occasion of the President's Address to both Houses.

THE APPROPRIATION (RAILWAYS) NO. 2 BILL, 1971.

THE MINISTER OF RAILWAYS। रेल मंत्री

(SHRI K. HANUMANTHAIYA): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1971-72 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The question was proposed.

N. SHRI SRI RAMA REDDY (Mysore): Mr. Vice-Chairman, Sir, railwayline is the lifeline of the nation, and appropriately too. This is the most important and probably, biggest public undertaking in the country, involving an outlay of Rs. 4,000 crores. This being the situation, Railways occupy the greatest importance in the life of the nation. Therefore, the greatest attention has to be paid to this undertaking, naturally. Sir, whether it is agriculture or industry or trade or commerce, every department of human activity is to a greater extent depends upon the efficiency of the railways. Therefore, it is very necessary that this public undertaking should be operated efficiently and in the best interests of the nation. Sir, the new Minister Railways is attempting to tackle the fundamental defects that ara now fundamental in our railway system. Almost on the very morrow of his assumption of office of ministership of nounced that the multiplicity gauges in this country is going very much against the interest and effciency of the railway system. He very correctly pointed out this thing.

Sir, I remember, way back in 1960, when I had to speak on the Railway Budget for the first time, almost in my maiden speech, in this House, I raised a similar question. That is why the attempt which he first made also attracted my attention as also the attention of the entire nation. He rightly pointed out that the multiplicity of gauges is acting against the interest of Railways and the efficiency of the railway system. Therefore, he has a 15-year plan to convert all the gauges into one gauge, that is, broad gauge. It is obvious that the cost of operation would be very much less in the

broad gauge system compared to the other systems, narrow gauge or metre gauge. Therefore, an obvious economic advantage is there. I agree it is a very huge task. We have inherited this multiplicity system and it is not possible to do away with it all of a sudden. I understand and appreciate his enthusiasm. But the lack of resources may limit his enthusiasm. All the same I congratulate him for his attempt. To start with, I would like to point out a problem nearer home.

The Guntakal-Bangalore line is a very important line of South India but it is still being run on metre gauge. I hope the hon'ble Minister will take it up, not as a problem of Mysore alone but as a problem of the entire South India, and will convert it into broad gauge.

Secondly, he put forward another theory of modernisation and I am sure he will take it up efficiently. Mysore has plenty of electricity. In the Mysore State, the Bangalore-Mysore line is a very important line, and I do not why see any reason electrification should not be taken recourse to on this line. It is very necessary that this line should be electrified immediately. There are very many advantages. I do not want to go into them presently because the time at my disposal is very limited. The land between Bangalore and Mysore is such that he will save enormously on power consumption. Not only that, just as there is the Taj Express now running between Delhi and Agra, Mysore is a very important city attracting a lot of tourists from all over India. Therefore, I would commend to the consideration of the Railway Minister the question of starting the Mysore-Bangalore Express on the lines of the Taj Express here in Delhi. This is very This would be of great necessary. service to the tourists visiting Mysore.

Then, Sir, doubling of railway line is another very important aspect which you have to consider. A small portion, that is Jalerpet-Bangalore, is a very important one. I would commend

[Shri N. Sri Rama Reddy.] to the hon'ble Minister that he should take up the question of doubling this line. It is a small portion. This would be very helpful not only to Mysore but to the entire South India. Therefore, I commend this scheme to him

Having said this, I would come to the question of operational efficiency. As Chairman of the Administrative Reforms Commission he must have gone into the administrative system very deeply. And I am sure his experience there will stand him in good stead in changing the structure of the administration in the Railways to suit efficiency and proper working of the entire system. Sir, we are not happy at the way the administrative costs are going up in the Railways. The expenditure on the administration itself has gone up to 72 per cent of the total expenses. This is a matter which should invite the attention of the hon. Minister and I am sure he will do something about it to see that this enormous expenditure is reduced, of course, without impairing efficiency in the working of the Railways. should be quite possible to do so.

With regard to pilferages I want to say a word. Now, pilferage is a thing which the hon. Minister also is very much afraid of, as revealed by the Budget speech which he made. Pilferage is going on in the Railways to a very great extent.

SHRI NIREN GHOSH: Going on, or it is being encouraged by them?

SHRI N. SRI RAMA REDDY: This is a thing that is eating into the vitals of the Railway system. This should be taken care of. How it can be done, or what should be done to stop this is a national question which has got to be tackled. The sooner we do away with pilferages, the better it would be, because they impair the efficient working of the entire system. Therefore, something has got to be done with regard to pilferages also.

Ticketless travelling is another problem. Times without humber this problem has been raised in this House. but I do not think it has been checked very much. The loss of revenue to the Railways on account of ticketless travelling is estimated at Rs. 5 to Rs. 10 crores. And everybody is taking liberties with the Railways. If there is any trouble anywhere, the first attention is given to the Railway property; either it is burnt or destroyed otherwise dealt with. Unfortunately nobody in this country feels that it is national property, sacred property and it should be protected. This kind of education has got to be given to the people. I am sure if right guidance is given to the people, they would protect the Railway property. So, this is also very necessary.

I have got to go with speed from one point to another for lack of time.

SHRI NIREN GHOSH: There is no lack of time. Go on.

SHRI N. SRI RAMA REDDY: But you are not presiding officer.

SHRI NIREN GHOSH: I will see to it that you get time.

SHRI N. SRI RAMA REDDY: With regard to accidents, one feature causing me great anxiety and worry. From "A Review of Accidents Indian Government Railways, 1969-70", we find that the cases of "attempted train wrecking" have gone up from 70 in 1968-69 to 170 in 1969-70, all of a sudden. This is a very dangerous malady. How it has to be tackled, I do not know. I think the Railway Minister would do well to seek the cooperation of all the political parties in the country. It is the politicians, I am told, who are often responsible for bringing about accidents of this kind; I do not have personal knowledge about it. So, if that is a fact, the Railway Minister would do well invite all the political parties and see that it is nipped in the bud. This tendency is a very dangerous tendency and anything can be done with the Railway property and with the lives of the several millions of passengers

[Shri N. Sri Rama Reddy] who travel by train. Every day 6 to 7 million people are travelling by Therefore, any man-made attempt to wreck trains is a very dangerous thing. The number of such cases has increased all of a sudden from 70 to 170 in one year. It has to be stopped. For this purpose, the cooperation of the entire nation, of all the political parties, is very necessary. I know the Railway Minister by himself or his staff or his security forces cannot prevent these things. A broad consciousness has to develop in the country as a whole, as a nation. Of course, in all departments, in all aspects, that consciousness has got to develop in the country, but particularly so here because it involves human lives and railway property. Therefore, I would invite the Railway Minister's kind attention to this aspect and request him to see what could be done, how best accidents could be prevented. At the moment the tendency is increasing on account of human tampering which is a very dangerous thing. The Minister should take note of this particular dangerous tendency. I am sure the entire House will sympathise with the Railway Minister because it is a new baby that is handed over to him; of course, it is a giant baby. He has got to take care of this baby. We wish him and his Ministry all well. I am sure he will have done better and shown better performance next year and in the next year's Budget he will come forward with the several improvements that I have suggested. I am sure he have shown a great deal of improvement in the next year. He should see that operational efficiency increases with a view to making up the shortfall of Rs. 33 crores or so in this undertaking, the biggest in the country, with a total outlay of Rs. 4000 crores. In the British regime, in the former days, there were many smaller companies, the Maharashtra Railway Company, the Southern Railway Company, etc. There were several railway companies. Every year they used to distribute dividends. And now when all the railways have been brought into one national railways under one

administration the Railway Minister comes forward saying that it is short by Rs. 33 crores. I am sure he will have a different story to tell us next year. Our railways with a total outlay of Rs. 4000 crores run from Cape Comorin to Himalayas and from Dwaraka to Calcutta. By next year at least our railways must show better performance and better profit. I wish the Railway Minister all the best.

SHRI R. T. PARTHASARATHY (Tamil Nadu): Sir, it is very rare that we listen to speeches like the one that we have listened to just now from Mr. Sri Rama Reddy on behalf of Opposition. I am very thankful to him because he has not given me much to answer him by way of charge which is the usual thing and to which we are accustomed in this House with reference to either one Ministry or the other. Today I stand here to support the Railway Appropriation Bill cause, in my view, it is one of the biggest public undertakings that we have undertaken, and it is a burden. We have been and we are discharging our duties, by and large, very well. I wish to congratulate the Railway Ministry and the Railway Board because in spite of all the shortcomings that they have had to face, they have done well. On occasion it is rather customary Members to place a few suggestions and I do so particularly as I come from the southern parts and that too from Salem which knits the Railway Minister's place, Bangalore, by a new line which was inaugurated by Deputy Prime Minister of India only two years ago. We all know that the Salem-Bangalore line runs 235 kms, about 147 miles. But this was deliberately started as a metre line. May I very respectfully say that those who engineered that cause have been rather careful in putting up the embankment, the construction the bridges so that at later date this line between Salem and Bangalore could be converted into a broad gauge line without much of capital being wasted? I am very firm when I say this that if our traffic should be [Shri R. T. Parthasarathy] bettered and railway working should be economised, it is of absolute necessity that the Salem-Bangalore new railway line should be converted into a broad gauge, if not in the next one or two years, at least in the next Plan period. On behalf of the public I make an appeal to the Railway Minister to give a start to it by examining whether this could be made possible.

While saying that, my mind goes back to the meeting of the Southern Railway Consultative Committee held when the hon. Dr. two years back Ram Subhag Singh was the Railway Minister. I had made a submission to the Consultative Committee and it found all-round acceptance. My suggestion was to run an inter-State Express Train connecting Mysore State with Kerala State through There is already metre gauge in existence between Salem and Bangalore, Salem and Vridhachalam, Vridhachalam and Trichy and from Trichy to Madurai and Trivandrum. This suggestion was accepted by the Minister and he assured the Committee that after the passage of two years when the Salem-Bangalore track could be strengthened it would be possible to have this. I want the government not only to improve upon their earnings, but also I want to tell them that this is very sucessful in the United. States of America where inter-State trains are being run. They should be very fast trains so that the distance between Trivandrum and Bangalore could be covered in 24 hours. will be a great advantage for the pub-I would, therefore, very much like the hon. Minister to give thought to this suggestion of mine.

Coming to Southern Railways whose headquarters is at Madras, I have always felt that Madras has been a step-child of the Railway Board, the Railway Board taking the position of the step-mother, whereas Calcutta and Bombay have always been the pet children of the Railway Board. I have a grievance against the Railway Board in treating Madras particularly in a step-motherly fashion and I would appeal to the father, that is the

Railway Minister, to condescend and to give a helping hand to the stepchild, namely, Madras. Whereas it has been accepted as a matter of principle that there should be Rajdhani Express between Calcutta and Delhi, between Ahmedabad and Delhi, between Bombay and Delhi why is the Railway Board coming in the way of strengthening the track between Madras and Delhi so that the longest distance passengers from Bangalore could easily come to Delhi where we all assemble to settle the destiny of the nation? Is it not feasible possible for the Railway Minister to examine as to how quickly and how best he could provide a Rajdhani Express between Delhi and Madras which is a vital need for the people of the entire Southern region?

In a small way, I would also appeal to the Railway Minister to examine whether a separate Division can be created in the Southern Railway with reference to Salem. Salem is the biggest district which is not yet catered by an air service. Now that the Salam-Bangalore line has been opened, I will invite your kind attention to this. Salem is knit to three Divisions, namely, Olavakot, Mysore and Trichy. The length of the track in Salem is such that it can be converted into a Division in which case there will be economy and operational efficiency also. Why should Salem not have a new Division called Salem Division? I would request the Railway Minister to examine the possibility of this. Sir, I would like to make one or two general remarks with reference to the railways. But, before I do that, I would also like to say that in the interest of the travelling public one of the oldest trains, namely, the Nilgiri-Madras Express has not yet been dieselised. It is a very small and petty request which we have been making very frequently. Whereas they would give the diese I engine to almost all the other trains like the Cochin Express and the Kerala Express and the like-I have no grievance-I think the time has

(Shri R. T. Parthasarthy.)

when the Railway Minister will have to provide for the dieselisation of this most important train, the Nilgiri Express.

Sir, my friend, Shri Sri Rama Reddy, made a forceful plea for the electrification of the Mysore-Bangalore line. While I would support this cause, I would at the same time say that it is a question of finance and when there is paucity of finance, I would only appeal to the Railway Minister to consider the long-pending decision of the Railway Board-everything has been done in that direction—with reference to the Arakonam-Madras line being electrified. I do not see any reason why it has not been done. Statistics have been worked out, the traffic potentialities have been considered and everything has been done. Sir, if this is done, not only will the passengers benefit, but also the entire belt between Madras and Arakonam, would be industrialised. If Arakonam could be connected with Madras by electric line, it will be, what we call, Greater Madras and the entire belt will take the population of Madras City, congested as it is, to this area and an area called the Greater Madras like Greater Bombay or Greater Calcutta, which will also be viable unit, will be developed catering to the requirements of the people.

Sir, the railways have always projected as a public utility concern and rightly so. But for how long and how That is the question. Sir, would like to state that any public utility concern will have to primarily concern itself with the economics of that concern and so, unless and until the railways are thinking on commercial terms, there, will not be much of an advance in the railways. It should not only function as a public utility concern, but it-should also function as Today, you a commercial concern. know, we are deficit to the tune of Rs. 33 and odd crores. But we must also know that there is the question of the rail-road competition everythroughout the length breadth of this country and I am sure the hon. Members will agree with me

Railway Minister also will and the agree with me that the railways cannot compete with the road transport, particularly in South India where the Southern Railway is working at a loss because the rail-road competition is very keen and the road transport there is very efficient. In the Punjab Tamil Nadu it is very efficient and to cope with it, unless the tionalised railways find ways means of commercialising the same it will not be possible to work the entire net-work of the railways without a profit motive.

Sir, a little rise in the railway fares has been criticised by many. But I stand by the Railway Minister in saying that it is not altogether unjustified. It is a very small rise, Sir, and Parliament can forgive the Railway Minister by taking pity on him and has no other go but to do it. Sir, our railways are the world's fourth largest railway and the world's second among the State-owned railways. I would only give two figures to justify this: In route-kilometreage it is 59,756 km. and in traffic, it lifts per day 66 million passengers and 10,800 trains are there, lifting goods as well as passengers throughout the length and breadth of this country. The size and the volume of the Indian railways is something colossal that only a huge enterprise can do and public merely with public co-operation, Sir, but with an efficient managementworker relationship. I am not very happy, Sir, about the manner in which the workers at all levels are treated by the railway administration. I do not say that they are not doing their duty properly. On the part of the workers also, I demand that they should show more efficiency. ency is lacking. (Time bell rings.) I will finish in a couple of minutes. But the management also should

the management also should not adopt a wooden attitude 3 P.M. to the legitimate demands of the workers. There should be a healthy and happy coordination between the worker's interest and the public interest, which is the management's interest. I do hope that the

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(Shri R. T. Parthasarthy)

Railway Board will improve their operational efficiency by getting the best of the workers, and also by giving their best to the workers' cause.

May I very respectfully submit, Sir, that among all the railways in the world, the Japanese National Railway is perhaps the best? May I appeal to the hon. Railway Minister that he should send an expert team to Japan to study the working and the technology of the railway administration there, so that our railways are benefited by the system which they are practising in that great country in the East. Sir, so far as the operational efficiency is concerned, it is admitted throughout the world that the Japanese National Railways are the best.

su, may I lastly, congratulate the Railway Administration on their taking to new and advanced technology with reference to signalling and telecommunications, which is of vital importance not only to the efficient working of the Railways, but also for avoiding accidents?

I would like to conclude by paying a compliment to the Railway Minister Mr. Hanumanthaiya, who is public demands receptive to whose fair approach has endeared him to all sections of the House. Sir he has been endowed with vision and large-heartedness. May I invite your attention that as one enters the city of Bangalore one sees the magnificence of the structure of the Vidhan Sauda. May be one forgets the magnificence and grandeur of Vidhan Sauda, but one would never forget Hanumanthaiya who Mr. built it. Likewise, it is for him to build a good railway administration that will satisfy all sections of the countrymen.

Thank you.

VICE-CHAIRMAN THE (SHRI AKBAR ALI KHAN); Dr. Antani.

DR. B. N. AN'TANI (Gujarat): Mr. Vice-Chairman, Sir, permit me to congratulate the new Railway Minister for presiditing to us such a rosy picture in such a short time after assuming his office. I know he has well-tutored by his expert officers. But I also know that he is a shrewd administrator and an advaocate and he can understand things . . .

ANHON. MEMBER: Only in theory.

DR. B. N. ANTANI: Sir, the picture of the Appropriation Bill and his speech are so concise that in general terms one could have very little to say against it. But I have lived in railway life for 35 years. And what I have seen during the last 5 years, with all my respect to the intelligent, expert officers of the Railway Board, whom although people want to send away lock, stock and barrel, I want them to remain with me and cooperate me as long as I live—is with that they are polite and expert, but they try to be rigid. I remember a story, Sir, that in a Manual it was written that the colour of the mango was green and, therefore, whenever anybody goes and tells these experts that the mango is yellow, they would say, "No, our Manual says it is green and therefore it must be green". That is the only complaint that I have got against the Railway Board. But if I see the general condition of the only monopolised concern in India-for which the world should be proudthat is, the Indian Railways, what is the picture otherwise? And may I give the gloomy side of it, Sir? My friend the Deputy Minister understands Urdu; so, he will understand and please interpret to the Minister what I say now in Urdu:

किस्मत की कम नमीबी को

सिर पर गिरा पहाड नो फरियाद क्णा कर ॥

I have seen in the hon. Railway Minister's speech three or four paragraphs on amenities to III Class passengers, amenities to this, amenities to that. It is all very well on paper. But in practice what it is, I have the (Dr. B. N. Antani.)

misfortune to know. I will therefore not waste the time of this House in elaborating on all of them giving the dark spots, but I would only say this that the picture is not as rosy as you have drawn it, Sir. Therefore, constant vigilance will be required to see that the rosy picture turns out to be

Now look at the Appropriations. Crores of rupees are to be paid out of the Consolidated Fund. But what is the wastage on the railways? Have you considered that? Even ticketless travel, one of the most immoral ways in our public life, we have not been able to check even that. When such is the case, how can we make savings? About wagons, the hon. Minister in his very fluent Mysorean English has written a paragraph that it is not shortage of wagons but the difficulty in their mobility. I entirely agree with him. On the one hand we are talking of having export trade in wagons with other countries, to export wagons to Sudan, Czechoslovakia and others. On the other hand, look at the Port of Kandla, Look Kandla and say how many complaints you have received during the last month about the shortage of wagons there. Now the only industry that we have got is salt. The monsoon is coming, the salt is there, but the wagons are not there. Let me be a little cruel with the abbreviated forms of the designations of the railway officials who are connected with the allotment of wagons. How many officers are there holding the abbreviated designations made up of letters from A to Z who indulge in the trade of allotment of wagons taking black money? You pay them a hundred rupees and you get a wagon. Every Sub-Divisional Officer, every Divisional Officer is a Nawab, he thinks. I am never destructive in my criticism but my blood boils when I see that they behave so. At the time of the fragmentation of the empire of Tippu and Hyder in your State, all the Nawabs became masters of the land. One became the Nawab of Palanpur.

One became the Nawab of Radhanpur. One became the Maharao of Kutch. And what is the position today? Every Divisional Officer is a Nawab. at Ajmer. "Bring one suit for me, newly tailored, and I will do it." That is the position of the railways. every stall, it is Rs. 17,000. खद करेगे, उसका कोई श्रासवानी. कोई दासवानी, कोई सम्पट, कोई लम्पट, कोई खम्पट है

श्री जगदम्बी प्रसाद यादव : लेकर चम्पत ।

डा० बी० एन० भ्रन्तनी : यह सब इंटरमीडियरीज है।

Therefore, Sir, I congratulate him on his correct realisation that that is the correct reason for frustration everywhere.

I will now come to my own subject. It is my good fortune or misfortune to be the Vice-Chairman of the All-India Railway Guards Conference. I am the father of 17,000 children, with no family planning whatsoever in recent years. Look at the condition of these guards. Have you seen to the condition of their brakevans? No shelter against wind, no shelter against cold, no shelter against heat. I am not talking of their emoluments because you have been very generous to these employees; I recognise it; you have been paying them running allowance and all those things. But the condition in which this category is placed and the way they are treated is so pathetic that it requires careful investigation. My co-operation to the Minister is always there; I am prepared to go along with him and show that this category deserves humanitarian consideration.

Now let me come to Kutch. For 57 kilometres of diversion of broad gauge railway from Gandhidham to Bhuj why should there be any hesitation? These experts sitting in the gallery...

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): No, no . . .

DR. B. N. ANTANI: Are there any to convince me as to what comes in their way? Lal Bahadur sanctioned it; Ram Subhag sanctioned it; but as soon as it comes to Gandhidham the geography of Kutch is complete; the western side of Kutch does not exist. As soon as the train comes to Gandhidham, the western side is forgotten; there is no Bhuj; there is no Nathdwara. I know, Sir, that you have ordered a survey, but survey does not mean anything. For a broad gauge railway of 37 or 57 kilometres to be taken up is no job. You are inviting a public conflagration. Let it be If you do not consider noted down. it very seriously without delay, it has struck the imagination of the people of western Kutch to such an extent and as I said to the Defence Minister yesterday. He said there are occasional exercises by Pakistani troops. I have two very strong eyes; I have seen these rascals with their tanks. What are you talking about? Kutch belongs to me as much as it belongs to you. Like that. On the western side of Kutch, on this border, the broad gauge railway—37 kilometres only—is a prime necessity. You will not go and solve it; the railway administration will not go and solve it just by spending money. I guarantee, I shall go to my Kutchi enterprising people, beg of them, in every State and will give you the fraction that you require. But, for God's sake, for Kutch's sake, give the broad gauge line to Bhuj and you will win the blessings of humanity. Thank you.

श्री जगदीज प्रसाद माथुर (राजस्थान): उपसभापित महोदय, श्रभी पारथसारती जी बोल रहे थे श्रीर उन्होंने कहा कि मोटर ट्रांसपोर्ट बड़ी एफिशियेंट है श्रीर इस कारण से रेलवे घाटे में जाती है। जो श्रपेंडिक्स 9 है, जो एक्सप्लेनेटरी मेमोरेंडम सरकार ने दिया है, इसको देखने पर लगता है कि सदर्न रेलवे 552-RS—7.

लगातार घाटे में जा रही है। मैं एक बात माननीय मंत्री से जानना चाहंगा कि यह पूरी की पूरी रेलवे घाटे में जाती है, पूरा का परा जोन घाटे में जाता है तो स्राखिर कौनसी उन्होंने व्यवस्था की है ? क्या उन्होंने उन कारणों को ढंढा है जिससे कि हमारे जो 9 ज़ोन्स हैं उनमें से 3 जोंन्स लगातार घाटे मे जा रहे हैं। स्राखिर यह हमारी रेलवे घाटे में क्यों जाती है इसके बारे में उन्होंने कोई जांच-पड़ताल की है या नहीं की है ? लेकिन इसके साथ-साथ मैं एक ग्रपनी बात भी उनसे पूछना चाहंगा ग्रौर वह यह है कि ग्रपने देश के ग्रन्दर दो तरह के किराये की व्यवस्था उन्होंने की है, एक किराया सामान्य रूप से लिया जाता है लेकिन देश में कुछ इस प्रकार की लाइनें हैं जिनके बारे में सरकार ने यह कहा है कि चंकि यह घाटे में चलती है, यह पुरा मुनाफा नहीं देती हैं, इस कारण से कुछ स्थानों पर दुगुना ग्रौर कुछ स्थानों पर डेढ़ गुना किराया वसूल किया जाता है। तो जबिक पूरा का पूरा सदर्न जोन घाटे में जाता है तब भी वहां सामान्य किराया वसूल किया जाता है। समझ में नहीं स्राता कि क्यो कुछ लाइनों में डेढ़ गुना ग्रीर कुछ छोटी लाइनों में दुगुना वसूल करते हैं । श्रगर द्गुना ग्रीर डेढ़ गुना किराया ही वसूल करना था तो सारे देश में एक व्यवस्था होनी चाहिए थी ग्रौर जो जोन पूरे के पूरे घाटे में हैं वहां भी इसी तरह किराया वसूल करते लेकिन क्योकि इन क्षेत्रों के ग्रन्दर बड़े प्रभावी नेता रहते हैं, माननीय रेल मंत्री भी उसी इलाके से स्राते हैं ग्रौर हमारे नये इस्पात मंत्री भी उसी इलाके से ग्राते हैं इस कारण से छोटे इलाकों के ग्रन्दर म्रापने दुगुना भौर डेढ़ गुना किराया वसुल करना प्रारम्भ कर दिया ग्रौर जो रेलवे पूरी की पूरी घाटे में जाती है उसके घाटे में जाने के कारण को ढंढे बिना वह सामान्य किराया वसूल करते हैं। मैं चाहता हूं कि देश के अन्दर जो रेल चलने की सेवा की व्यवस्था **ग्रापने** की है वह सारे देश के ग्रन्दर समान [श्री जगदीश प्रशाद माथुर]

रूप से हो। सारे देश के ग्रन्दर जो हैं वह इस देश के नागरिक हैं तो कुछ नागरिकों को दुगुना किराया देना पड़े ग्रौर किसी को डेढ़ गुना किराया देना पड़े, इस तरह की व्यवस्था नहीं होनी चाहिये।

म्रब जहां तक कि घाटे में चलने का कारण है तो जैसा कि श्री पारथसारती ने कहा रोड ट्रांसपोर्ट बड़ी ऐफिशिएंट है लेकिन अगर दक्षिण में रोड ट्रांसपोर्ट ऐफिशिएंट है ग्रौर उसके कारण से सदर्न रेलवे घाटे में जा रही है तो रोड ट्रांसपोर्ट पंजाब मे भी बड़ी ऐफिशिएंट है ग्रौर हरियाणा की रोड ट्रासपोर्ट भी बडी ऐफिशिएंट है लेकिन हरियाणा स्रौर पंजाब की रेलवे तो घाटे मे नही जाती है। तो यह कारण नहीं है। उपसभापति महोदय, कारण यह है ग्रीर कम से कम मैं जिस स्थान से म्राता हूं उस स्थान का मुझे भ्रपना व्यक्तिगत श्रनुभव है श्रौर उस छोटे से स्थान की बात को देखकर मैं कह सकता हूं कि रेलवे के **अधिकारी और प्राइवेट बस आपरेटर्स दोनों** मिलकर जो साजिश करते हैं उसका परिणाम है कि रेलवे घाटे में जाती है। रेलवे कौन से टाइम पर चलनी चाहिए, किस समय मुसा-फिर ज्यादा मिलेगे, उस बारे में जब जनता रेलवे विभाग से मांग करती है कि हमारे यहां से रेलवे इस समय पर चलनी चाहिए ग्रौर श्रम्क स्थान से राजधानी तक या ग्रौर जगह तक इस तरह चलनी चाहिए भ्रौर उस पर जब विचार किया जाता है भ्रौर उस संबंध मे रेलवे जब प्रोपोजल निकालती है तो बस श्रापरेटर्स जयपूर जाते हैं या बम्बई जाते है श्रौर वह ट्रैफिक सुपरिन्टेडेट से मिलते हैं, जनरल मैनेजर से मिलते है श्रौर इन रेलवे श्रधिकारियो और बस ग्रापरेटर्स के बीच में जो लेन-देन होता है उसका परिणाम यह होता है कि जो रेलगाड़िया जिस समय पर नही चलनी चाहिए वह उस समय चलती हैं ग्रौर जो गाड़ियां जिस समय पर चलनी चाहिएं उस समय पर नहीं चलती हैं। तो गाड़ियां जनता की सुविधाग्रो को देखकर चलनी चाहिएं।

लेकिन रेलवे श्रधिकारी बस मालिकों से पैसा लेकर के जनता की स्विधायों को समाप्त कर देते हैं। मैंने कई बार एक सवाल रखा था। मैं ग्रपने घर की बात कहता हूं। हमारे यहां से बारह बजे के बाद से हमारे प्रांत की राजधानी को दूसरे दिन सुबह तक कोई गाड़ी नहीं है। बार-बार इसका प्रोपोजल रखा, इसका सवाल रखा । यहां पर सरकार ने कहा कि विचाराधीन है लेकिन हम जानते हैं कि ग्राप कर नही सकते । रेलवे पर ग्रापको चलती नहीं ग्रौर रेलवे के ऊपर जो जनरल मैनेजर याडी० एस० बैठें हैं वह कह देगे कि हमारे यहां टर्मिनल की व्यवस्था नही है, हमारे यहां यार्डिंग की कैपे-सिटी नहीं है। ग्राप हमको नई गाड़ी देभी दे तो भी वह स्टेशन पर ठहरा नहीं सकेगे, कह देगे कि कैपेसिटी ही नही है। तो किस तरह से ये बस भ्रापरेटर्स इन भ्राफिसर्स को रुपया देना बंद करें यह सब से बड़ी समस्या है। इसलिए यह कहना कि बस सर्विस बड़ी ऐ फिशिएट है इस कारण से घाटा है ठीक नहीं। बस का किराया मेरे अपने स्थान से जयपूर तक का साढ़े चार रुपया है और रेलवे तीन रुपया लेती है तो कौन ऐसा यात्री होगा जो कि रेलवे में बैठना नही पसन्द करेगा। लेकिन यह जाना तो समय पर है। हर एक श्रपनी सुविधा से जाना चाहता है। अगर हमको 20 घंटे के लिए एक गाड़ी नही मिले तो मजबूरन हमकी बस में जाना पडेगा । इसलिए मैं माननीय मंत्री जी से कहुंगा, यह तर्क देना कि बस सर्विस ऐफिशियंट है इसलिए सदर्न रेलवे घाटे में चलती है, छोटी लाइनें जिनमें ज्यादा किराया वसूल करते हैं वह घाटे में चलती है, मुझे इससे आश्चर्य होता है। अभी मैंने यहां एक सवाल पूछा था, चुरू से फतेहपुर लाइन पर भ्राप क्यो दूना किराया वसूल करते थे, तो जवाव मे उन्होने कहा कि ड्योढ़ा किराया लागू कर दिया है। यहां एक समिति बनी थी जिसमें घाटे लाइनो के वारे में जांच हुई थी, उसने एक

रिपोर्ट दी थी कि जहां पैसेजर लाइने वहां घाटा नहीं हो रहा है। स्रभी माननीय मंत्री जी ने उत्तर दिया कि ग्रभी भी वह लाइन घाटे में है। श्राप ग्रपने विभागको कन्सल्ट कर लीजिए कि कौन सी लाइन घाटे में है।

उपसभापति महोदय, एक ग्रौर निवेदन करना चाहता हूं। जहां तक मीटर गेज को ब्राड गैंग में बदलने का सवाल है मैं माननीय मंत्री जी से निवेदन करूंगा इसके बारे में उनको सदन के सामने कोई क्राइटेरिया घोतित करना चाहिए। बार-बार सदन में हमने मांग की इसके बारे में कि वह काइटेरिया घोषित करिए। केवल मंत्री महोदय के श्रपने इलाके के श्रंदर से ज्यादा प्रेशर पडा. पुल्स पड़े, वहां लाइने खोली गई। पूर्वाचल प्रदेश मे विशेष रूप से गौहाटी की बात करता हूं । उपसभापति महोदय, जैसी स्थिति देश के पूर्वाचल भाग में है, वहां तक ब्राड ग्रेज लाइन सरकार नहीं ले जा सकी है। जिस तग्ह से ग्रसम की राजधानी गौहटी तक रेलवे लाइन जाती है, वह ऊपर शिलौग तक नहीं जाती ; इसमें सदेह नही कि गौहाटी मुख्य केंद्र है लेकिन हिन्दुस्तान की राजधानी से ऐसे स्थान जो कि स्टेटेजिक पीइट है वहा पर बाड गेज होनी चाहिए लेकिन सरकार ने इस वर्ष जो यह बदलने का प्राविजन किया है, इस योजना में किया है, वह शायद दक्षिण की किसी लाइन को बदलना चाहते हैं। मुझे पता नही क्या है, वैसे तो सारा देश एक है, चाहे दक्षिण का बदले उत्तर का बदल, लेकिन कोई ऋाइ-टेरिया होना चाहिए। ग्रासाम की बदले या न बदले परन्तु मैं राजस्थान के लिए जरूर कहूंगा कि राजस्थान के लोग बगाल स्रौर ग्रसम ग्रौर बम्बई की तरह ज्यादा जाते हैं। खासकर राजस्थान की राजघानी जयपूर से ब्राड गेज करने की दृष्टि से सरकार के पास कोई योजना नही मालुम पड़ती है। इसलिए हमने कहा कम से कम एक काइ-

टेरिया रख दीजिए कि हिन्द्रस्तान के प्रत्येक प्रांत की राजधानी श्रौर केन्द्र की राजधानी को सबसे पहले हम ब्राड गेज से मिलायेगे, इसके स्राधार पर शुरू की जिए, उसको कुछ विशिष्ट राज्यो की राजधानियों मिलाना जुरू किया इससे मुझे लगता है एक प्रकार का काइटेरिया तय करने के लिए सरकार तैयार नही है।

उपसभापति महोदय, मै एक ग्रौर निवे-दन यह करना चाहताह कि सब लोगो ने ग्रपने क्षेत्र की बाते कही लेकिन मुझे लगता है जहां तक मीटर गेज का सवाल है, सरकार का ध्यान ठीक दिशा में गया नही है क्योकि उन लोगो ने तय कर लिया है कि मीटरगेज को ब्राड गेज में बदलना है इस लिए वर्तमान स्थिति में मीटर गेज की क्या स्थिति है इसके बारे मे हमारा विभाग कोई ध्यान नही देता। विशेष रूप से मैं वेर्स्टन रेलवे की बात कहंगा। वेस्टर्न रेलवे के ग्रधिकारी यह समझते है कि बम्बई यानी वेस्टर्न रेलवे बम्बई ट देहली यह जो बड़ी लाइन है इसका मतलब है वेर्स्टन रेलवे है इसके अलावा वेर्स्टन रेलवे कडी रहती नहीं है। लिकिन इसमें जो बडी लाइन ज्यादा क्षेत्र घेरती है, मीटर गेज की लाइन घेरती है उस पर हमारे ग्रधिकारियो का दुर्लक्ष्य है । विशेष रूप **से** मै सीमावर्ती इलाको की म्रोर ध्याना दिलाना चाहता हु। राज-स्थान में 600 मील की सीमा पाकिस्तान से मिली हुई है, वहां पर लड़ाई के समय वड़ी भ्रावश्यकता पड़ी थी। कारण से जोधपूर को जैसलमेर तक रेलवे लाइन से मिलाया गया । लेकिन ग्रगर इस सारे बार्डर की समस्या का निदान स्रापको करना है तो रेलवे विभाग को विशेष ध्यान देना होगा । मैं जानता हुं हमारी सरकार इस इलाके के अदर अगले पन्द्रह वर्षों में भी ब्राडगेज में बदलने वाली नही है । तो ग्राश्चर्य इससे होता है, उपसभापति महोदय कि दिल्ली स्टेशन नार्दन में है, जयपुर से ग्रहमदाबाद को जो गाडी **ग्राने** वाली होती है तो हमारे दिल्ली क

[श्री जगदीश प्रसाद माथुर]

श्रीर दिल्ली से बडने वाले कर्मचारी ऐसा कहते है कि भ्रपनी गाडी स्ना रही है। भ्रगर वैर्स्टन रेलवे की कोई गाडी स्राती है, स्टेशन पर सिगनल देकर ठहरा देगे भ्रीर नार्दन रेलवे की गाडी को अपनो गाडी आई कह कर पहले लि लेते है। मुझे ग्राश्चर्य होता है, जब रेलवे वोर्ड एक है तो ऐसा क्यों होता है। दिल्ली के स्टेशन पर, मीटर गेज के स्टेशन पर वह कहते है कि हमारा तो नार्दन रेलवे है, यह हमारी गाडी है ग्रौर वेर्स्टन रेलवे की जो गाड़ी ग्राती है, चाहे मेल ट्रेन हो या नार्दन रेलवे की एक पैसेन्जर ट्रेन हो तो उसको पैसेज दे देते है। रेलवे बोर्ड इस बारे में कोई समन्वय की बात नही । इसलिए मै चाहंगा, मंत्री महोदय विचार करे कि इस नार्दन रेलवे का जो मीटर गेज का सैन्शन है ग्रौर वैस्टर्न रेलवे का जो मीटर गेज का सैक्शन है दहत इलाका है --- जयपुर, जोधपूर, बीकानेर, उदयपुर, रतलाम ग्रीर जैसलमेर इतने डिवीजन्स उसके ग्रन्दर इस सारे को मिला कर ग्रगर एक जोन बना दिया, नौ जोनो में एक जोन बना दे तो खास कर सीमावर्ती इलाके की गाडियों के लिए ग्रच्छा हो जाएगा ग्रौर गाडियो का तालमेल ठीक बैठेगा । कम से कम दिल्ली के ब्रधिकारी बैठ कर इस प्रकार की दूर-ग्रवस्था नही कर सके, दुर्लक्ष्य नही कर सके,

बिना टिकट यात्रा करने का मामला, ग्रौर चेन पुलिग की घटनाए बहुत होती है। मै श्रापके सामने एक उदाहरण देता ह। मैं जब भी जयपुर से आता हु, मुझे पता नहीं कौन सा कारण होता है, दिल्ली के पहले जो पुल ग्राती है ऐसी कोई ट्रेन नही जो दिल्ली जकशन ग्रौर सराय रोहल्ला के

बीच नहीं रोकी जाती भ्रौर 100-150

अपाते हुए जब हम अजमेर मे पहचते है,

पैसेन्जर उतर कर घरो में चले जाते

इस स्रोर रेलवे बोर्ड को ध्यान देना चाहिये।

कहते है कि

उपसभापति महोदय,

तो ग्रजमेर में पहचने से पहले गाडिया रोक दी जाती है। तो इस षड़यत मे शामिल

कीन लोग है ? यह रेलवे के कर्मचारी है,

जिन लोगो को फी लाते है उनके लिए व्यवस्था करते है कि यहां पर

ठहराएगे सिगनल मिलेगा नही, जहां चाहो म्साफिर उतार दो इस प्रकार ग्राप चेकिंग

कराएंगे नही ग्रौर कहेगे कि रेलवे घाटा हो रहा है। यह छोटी सी बात श्राप

जाकर देखे कि गाड़ियां इस तरह से रूकती है कि नहीं? पहले हमारे रेलवे के मंत्री नन्दा जी रहे। रेलवे मत्नी होने पर उनसे बहुत कुछ ग्रपेक्षा थी क्योकि उन्होने देश से भष्टाचार को निकालने का एक नारा दिया था लेकान उनके भ्रप्टाचार को मिटाने का नारा हमरे सत्तारूढ दल ग्रोर उसके सदस्यो को पसन्द नही हम्रा, कुछ कर्मचारियो को भी पसन्द नही हम्रा। नन्दा जी का पत्ता कट गया रेलवे मंत्री पद से। पिछली बार जव वह रेलवे मंत्री बने उन्होने 11 पौइन्ट की एक योजना बनाई लोगों का सहयोग प्राप्त करने के लिए रेलवे

भेजी 11 पौइन्ट प्रोग्राम की स्रौर कहा कि जिस जिस स्टेशन पर श्राप जाय श्रपना टिक

में भाटाचार मिटाने के लिए लेकिन उसमे उप-

सभापति महोदय,मसद के प्रत्येक सदस्य को प्रतियां

मार्क लगा दे उसमें क्या शिकायते स्रापने पाई. लेकिन नन्दा जी की योजना रेलवे बोर्ड को

पसन्द नहीं आई । उन्होंने सोचा हमारे ऊपर क्या ग्राफत लाके बैठा दी । (Time bell ring) तो जब रेलवे बोर्ड ने देखा यह नयी

श्राफत हमारे ऊपर क्या श्रा गई तो नन्दा जी के खिलाफ ग्रभियान चलाया जी का जो 11 पोइन्ट प्रोग्राम था उसको

। श्रौर उसके बाद चुनाव खत्म कर दिया म्राया, चुनाव के बाद नयी व्यवस्था बनी ग्रौर नयी व्यवस्था बनने के बाद नए रेलवे

मत्नी ग्राए। ग्रौर उपसभापति जिस दिन हमारे नए मत्नी हनुमतैया जी

इस सदन में भ्राये उन्होने कहा कि ससद के पत्र लिखते है, मुझे पत्र लिखते

है, रेलवे की शिकायत करते है, यह गलत तरीका है। श्रौर उसके बाद देखा है एक नयी नारेवाजी रेलवे की चली है, रेलवे के कर्मचारियो ने एक नया । वे प्रारम्भ किया नमस्ते नही करेगे, तो भ्रब वे प्रणाम नही करते। वे कहते है जय हनुमान जी। हमने पूछा कि जय हनुमान जी रेलवे के अन्दर क्या चला तो उन्होने कहा इसका मतलब है स्रव मंसद सदस्यों की एक नहीं चलेगी। ससः सदस्य रेलवे बोर्ड को पत नही लिख सक्ते, पत्र लिखेगे तो उन पर ध्यान नही दिया जाएगा। सभापति महोदय, हर किसी बात के लिए पत्न नही लिखा जाता। जहा इतना बडा रेलवे जैसा विभाग हो, जिसका जनता के साथ सम्बन्ध हो, ग्रौर हम जो जनता के प्रतिनिधि चुन कर स्राते है, हमारे पास जनता की शिकायते आती है ग्रौर ग्राखिर ससद में सारे सवाल रखने समस्या का हल नही होता, इसलिए संसद के सदस्य रेलवे बोर्ड को पत्र लिखते हैं, ग्रपने जोन के जनरल मैनेजर को लिखते हैं, डी० एस० को भी लिखते है। लेकिन म्रव उन्होने कह दिया है कि जय हन्मान **क**! हो गया है, ग्रब ग्रापको चिन्ता करने की जरूरत नही है, कोई भी पत्र लिखिए उस पर ध्यान नही दिया जाएगा क्योंकि ससः वेः ग्रदर कहते हो, राज्य के ग्रदर कहते हो ? सदम्यो द्वारा रेलवे बोर्ड को जो पत्र लिखने की ऋिया यह एक प्रकार ने रेलवे अकाम रेहस्ताक्षेप उै।

ग्रभी हमारे जगदम्बी प्रसाद यादव जी ने श्री वर्मा का नेस बताया था। इतने दिनो तक वह पत्न लिखते रहे लेकिन बस जय हनुमान जी हो गया, कि ग्रब तुम को चिन्ता करने की जरूरत नहीं रह गई, ग्रगर भगी की जगह ब्राह्मण को दे दे तो कोई चिन्ता की वात नहीं। हमारे माननीय सदस्य मान मिंह वर्मा जी ने भी कहा कि मैंने वार-बार पत्न लिखा मैंने मंत्री महोदय से कहा ग्राप स्वयं चलिये. जांच करिये । मेरठ भौर दिल्ली के बीच जो रेल गाडी जाती है, उसमे लोग छत में बैठकर जाते हैं या नही। यह सदस्य ने पत्र लिखा और रेलवे मंत्रालय ने जवाव दिया कि ग्रापकी शिकायत के सबध में जाच की गई श्रौर वह गलत निकली। क्या यह व्यवस्था ठीक नही होती कि जिस सदस्य ने शिकायत लिखी थी ग्रौर जिसके शिकायत पर जाच की गई उसको कम से कम इस बात की सूचना दी जानी चाहिए थी कि ग्रमक शिकायत पर जाच हो रही है, हमारे व्यक्ति जाच कर रहे हैं और यदि ग्राप ग्राना चाहे तो श्राप भी इसमे शामिल हो सकते हैं। केवल यह लिख दैना कि हमने जाच की और भ्रापकी शिकायत गलत निकली, उचित मालम नही देता है। यह तो आफिशियल ढंग पर काम करने का तरीका हम्रा ग्रौर इसी तरीके पर रेलवे विभाग के कर्मचारी काम कर रहे हैं।

जो नये रेल मती हैं उन्होंने पिछली बार सदन के अन्दर अपना भाषण दिया था और अपनी एक नई योजना और एक नई कल्पना लेकर रेलवे के अन्दर परिवर्तन करना चाहते थे। मुझे लगता है कि जिस प्रकार वह रेलवे विभाग के शिकजे में फस गये हैं, जिस प्रकार से वे कर्मचारियो के शिकजे में स्वयं आ गये हैं, उससे वे रेलवे विभाग में कोई बड़ा परिवर्तन नहीं कर सकेंगे।

हम नन्दा जी की तारीफ किये बिना नहीं रह सकते हैं। उन्होंने काम किया या नहीं किया, लेकिन नहोंने रेलव में भ्रष्टाचार खत्म करने के लिए याजना बनाई थी कि किस प्रकार रेलवें में से भ्रष्टाचार मिटे ग्रौर इसके लिए उन्होंने जनता से सहयोग भी मांगा था। वे जनता के सामने किसी काम को करने के लिए योजना लेकर तो ग्राये चाहे उसमे वे कामयाब हुए या नहीं, यह दूसरी बात है। लेकिन हमारे जो नये रेल मबी है वे पुराने तरीके से काम करना चाहते हैं ग्रोर उनके ऊगर जिस प्रकार से नौकरशाही हावी हो गई है, संसद सदस्यों के ऊपर हावी होने की कोशिश की जा रही है, उससे रेलवे मे किसी प्रकार का परिवर्तन और उन्नति नहीं हो सकती है। हम अपने अधिकारों के प्रति जागरूक है और हमे अपने अधिकारों की सीमा मे काम करना है। इसलिए मै रेलवें मंत्री जी से निवेदन करना चाहता हूं कि जिस रूप में वे रेलवे मे निदान करना चाहते है, रेलवे जिस प्रकार से सर्विस दे रही है श्रीर ग्राप चाहते है कि रेलवे ज्यादा सर्विस जनता को दे, जिस प्रकार से रेलवे को घाटा हो रहा है, वह कम हो, तो श्रापको ग्रयने काम करने के ढंग पर परिवर्तन करना होगा। ग्राज रेलवे वैगन समय पर नहीं मिलते है श्रौर श्रगर समय पर मिलते रहते तो भ्राज रेलव मे घाटा नही होता। मैने पिछली बार सदन मे कहा था कि लोग तीन चार महीने पहिले रेलवे वैगन्स के लिए इन्डेन्ट कर देते है फिर भी समय पर वैगन नही मिलते । माल रुका पड़ा रहता है ग्रौर इससे हिन्दुस्तान की सारी इकौनौमी तहस-नहस हो जाती है। कही पर भ्रनाज पड़ा रहता है, कही पर कोयला पड़ा रहता है, कहीं पर मिनरल्स पड़े रहते है भ्रौर इस तरह से माल एक जगह से दूसरी जगह नही जा सकता है। श्रगर समय पर सामान एक जगह से दूसरी जगह पर जाता रहे तो चीज भी सस्ती लोगों को मिलें स्रौर रेलवे को भी घाटा न हो। स्रगर रेलवे वैगन प्राप्त करने के लिए बाबू को पैसा दे दिया जाय तो वैगन एकदम मिल जाते हैं श्रौर बिना पैसे वैगन नहीं मिलते है। श्राज वैगनों की कमी नहीं है, ग्रगर कमी है तो ग्रापकी व्यवस्था की कमी है। ग्राप जिस भ्रष्टाचार को रोकने के लिए कदम उठाना चाहते हैं उसको रोकने मे श्राप सफल नही हुए है श्रौर इस भ्रष्टाचार के कारण देश की सारी इकौ-नौमी और सारी इन्डस्ट्री को खतरे में डाल रहे है। इतना ही मुझे निवेदन करना है।

SHRI B. T. KEMPARAJ (Mysore): Mr. Vice-Chairman, this gives me a unique opportunity to support this

Appropriation Bill, because the hon. Railway Minister is not only my senior in profession but he also left his entire chamber to me to continue my practice before he became the Chief Minister of Mysore State. Added to this credit, he is the person brought me into this political field and also made me a Member of the Legislative Assembly while he was the Chief Minister of Mysore State, and during that period it was also a unique opportunity to me to find that it was he who constructed the magnificent Vidhan Saudha which is an object of admiration to the visitors and foreigners from all parts of the world. Apart from this now as a Railway Minister he has to make headway for the betterment and improvement the Railways. Especially, Sir, when we travel in the Eastern Railway, the condition of the Eastern Railway is 50 bad that the question of how best the hon. Member can be capable of bringing about a radical change is only left to him. I had occasion to travel from Gorakhpur to Barauni where people used to squat on the roof of the trains and the trains used to be stopped every five or ten miles and people usually got into the train and got out of the train. Therefore, such an indecent management has to be checked. Unless it is checked, how can we think of bringing about economic improvement or development the Railways?

Sir, another most important thing is that the hon. Minister comes from Bangalore of which I am also a citizen. There was a proposal to lay a circular railway around Bagalore during his time as Chief But that has been lost sight of. city is fast growing. The hon. Shri Parthasarathy went to the extent of claiming that Salem should be formed as a Division. I put him this question straightaway, how about Banga-Bangalore is the second largest thickly populated city in South. Therefore I suggest that Bangalore may be made a Division, not Salem,

[Shri B. T. Kemparaj]

The metre gauge line from Bangalore to Mysore should be made into broad gauge because it is necessary. Mysore is a beautiful city. Many tourists vistit there. Therefore it is necessary, while extending the Guntakkal-Bangalore line, that it may be extended up to Mysore also.

Again, Sir, the Salem-Bangalore line ought to have been broad gauge but unfortunately it was made metre gauge.

Coming to the services in the Railway Department, the representation to the Scheduled Castes is very poor. In fact, if the Minister takes this fact into consideration he will feel that nothing has been done in this direction. The required percentage of vacancies which ought to have filled, have not been filled. ever we raise the question on the floor of this House or in any Consultative Committee meeting, the answer that we get is that the candidate required to be appointed is not suitable. 'Not suitable' has become a convenient factor to these officers who are destined to appoint lower grade officials such people. Therefore, what I humbly submit is this. The required quota which these Scheduled Caste and Tribe people ought to have got 22 years ago has not yet been filled up. At least a start may be kindly made how by the Minister in this direction so that educated young engineers, medical officers, second division clerks, first division clerks and so on may get employment opportunities.

On the operating side, there are inspectors, checking inspectors, commercial inspectors and so on. Their promotions have been held up: We have got innumerable cases. But the hon. Minister has already stated on the floor of this House that no Member can write any letter to him recommending anybody's case. If this is the case, how can the difficulty, the harassment, the torture which these poor persons get at the hands of their higher officers be brought to the notice of the concerned authorities?

Therefore, a cell should be created for receiving these complaints directly from the public or from the Members of Parliament, of which the Minister can take note and try to rectify the difficulties.

Regarding transportation of goods, wherever we go-in the big railway stations—we see so many goods lying exposed to the elements. What is the reason for the delay in transportation of goods? If transportation of goods is taken care of, if those in charge of transportation of goods are diligent, I do not think that the railways cannot compete with road transport. The Railways have got a safer method of carrying goods than the road transport. In road transport there are more chances of mishaps than in the rail-The unexpected incidents are not on the railways. Therefore, Sir, my suggestion is that the officials, the persons in charge in the railways. must be geared up. Unless this administrative machinery is geared up, the railways will continue suffering heavy losses.

My hon'ble friend opposite just now said that there is double fare in Rajasthan. This is nothing but exaggeration because double fare can never charged there. Under no circumstances such a thing can occur. agree that in rush hours the passengers may have to come across railway people indulging in this sort of underhand dealing to give reservation on the train. Such things should be discouraged. There must be strict administration. Unless the administration is made strict and efficient these underhand detalings will be Therefore, my humble sugthere gestion is that whenever reservato be made it should tions are be done strictly according to rules without the intervention of a middle man. With these suggestions I support the Bill.

SHRI BALACHANDRA MENON (Kerala): Sir, I will not be true to myself or to the workers if I were to praise Mr. Hanumanthaiya now as most of our friends here have done My own feeling is that for the last seven

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[Shri Balachandra Menon]

years the railways have been stagnating. I am not one of those who believe that we have made a loss. What actually has happened is that the Government insisted that it should get 6 per cent. dividend when seven years ago it was taking only 4½ per cent. So this difference of Rs. 30 crores is there because the dividend has been raised from 4½ to 6 per cent., a difference of 1½ per cent. Nothing more than that. Should not а government-owned undertaking give a proper Yes. But should the Railways be considered only as a profit-making industry. The Railways help a good deal in building the infra-structure ofcountry for the development of industry and agriculture. This factor should be taken into consideration. some small European countries which have other means of transport too, in India Railways are the main mode of transport. We have to depend mainly on the Railways. And any increase in the railway freight charge would mean that the far off areas which are not yet industrialised would The time has come when the Railways should think on those lines and should firmly refuse to intrease the dividend. This is what the Capital has to say:—

"Incidentally, cannot the dividend payable to the Exchequer be reduced for some time till the railway finances improve?"

This is the main thing. Mr. Hanumanthaiya, who was the Chairman of the Administrative Reforms Commission, who knows the difficulties the Railways, who knows the difficulties of his department should fought to get the dividend back _ 4½ per cent. And I am sorry, he has not done it. I am anxious that more lines should come up so that all these areas which are not opened up opened up. Then only industrialisation is possible. Then only modern agriculture can come. If the Nagarjunasagar area does not get immediate railway transport, what is the use of producing rice there? I should like to know. So, the whole concept is wrong. It is stagnant understanding. A developing economy requires a bolder initiative from the Railways.

Now, I should like to point out that Hanumanthiava unfortunately found fault with three people. first was the worker who, according to him, is indisciplined. The second was the poor third class traveller who refuses to pay more and who could be packed like sardines in the third class. You can understand the horror travel in the third class. You have not been able to improve the travel conditions of the third class passengers. And the third was the poor man who sends his goods from one place to another. He is not sure whether his goods will reach the destination at all and yet he has to pay more. These are the three people who are villains of the Railway Minister. I would like to say that something is wrong somewhere else. $M_{\rm V}$ understanding is that the productivity of our workers has increased considerably during this period. We have got the book. "A Review of the Performance of the Indian Government Railways, 1971" and it tells us that the traffic units moved per employee on open line has increased from 122 in 1950 to 185 in 1970. Then in the number of staff there has been no improvement from 1960 to 1970. Now, take the case of increase in the productivity of our railway workshop workers. It increased from 50 in 1960 to 67.2 1970. No other worker in India has increased his productivity to this extent. You should be proud of your worker. You should be proud that he has done so much. Then, where is the If more wagons come out mistake? of our workshops, if more repairs are being undertaken in our workshops, if our factories produce more, how is it that there is still this stagnation? There must be something wrong somewhere.

SHRI K. HANUMANTHAIYA: Where is it wrong?

SHRI BALACHANDRA MENON: I am coming to it. The mistake is because of the wrong planning at the top. The number of locomotives used

for 1 million tohne kms freight traffic per day has remained constant at 20. It is on page 53 of the report I mentioned. Then, engine kms. per engine day on line improved only slightly from 154 to 157. Wagon kms. wagon day declined from 75.6 to 72.3. Then, a goods train which was taking 11 days previously now takes 13 days to go back. That means, there is a traffic loss of one-sixth because wrong planning. So, where is the mis-It is at the top. Unless that changes, nothing can be changed. am sure Mr. Hanumanthaiya who has so much experience in the Administrative Reforms Commission will be able to find out the defect. And unless that is changed, unless these Moghuls know that they cannot continue as before, our railways will not improve. There is also something more which I want to tell you. Corruption in the railways has reached unheared of propor-Every department is corrupt. Life itself is corrupt in our country, but the worst is the department railways. I can give you hundreds of instances. This time I am going place before you only about a few of the instances in the Southern Railway. Next time I will be able to give you details of every railway. first thing I would like to point out is about a small thing like the cinder contract. There we find that a contractor is given the right to collect all the cinder. But what happens is he is not collecting the cinder, he is taking the coal. This is a thing which we should not give on contract because we are not keeping people to find out being removed. how the cinder is When wagons are loaded with coal or when they are halted in some place, these people try to go and collect the coal. They are not collecting cinder. They are collecting something else. Therefore, I would request that coal khalasis must be asked to collect that and nobody else.

There is another thing and that is about the vendors on the platforms. Actually people who are not getting licences are doing the job. I can give

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you instances of a number of stations where people do not have licences but go about selling on the platform. There is an agreement somewhere. I shall give you the names of stations also if you want. At Jalarpet even outsiders sell meals. Then I come to Salem. You know on the double line there is a station by name Irigal. A concrete building has come up there. Nine staff quarters have been constructed. A well has been dug. now the railways have decided that that station is not necessary. than Rs. 10 lakhs have been wasted. Can you ever imagine that they construct a concrete building, have a number of staff quarters and then refuse to accept it as a railway station? This is what has happened. I want know who conducted the survey, who prepared the blueprint, who sanctioned this work. Can the hard-earned money of our people be wasted like this? This has happened. I was speaking about the old story of Mangalagiri and Mangalore. Previously this was brought to the notice of the Railway Minister also and he answered it was Mangalagiri improvement. Actually Majagari is a small place. It does not require that much improvement. About Rs. 2 crores were sanctioned for Mangalagiri which is just a station and it was expanded. because of a typist's mistake, Mangalore could not be expanded, Mangalagiri got expanded. And we had accept it. What else can we do? We can go and see whether Mangalagiri requires a big station.

SHRI K. HANUMANTHAIYA: Where is that Mangalagiri?

SHRI BALACHANDRA MENON: It is about 20 miles from Vijayawada. Then I want to say there is a double line between Salem and Erode. There was a necessity for cutting a rock. The contract was given. The rock was supposed to be a hard one. But actually it turned out to be soft. But it is hard rock's money that has gone to the contractor. I can give a number of other instances. But I do not want to take much of your time. I will pass

[Shri Balachandra Menon] these on to you. If we do not stop corruption here, we are not going to have any future. In these Railways it has to be fought first.

MR. DEPUTY CHAIRMAN: Please wind up now,

SHRI BALACHANDRA MENON: I only want to say that I am anxious that the Railway Minister should insist on the entire Fourth Plan allocations ...

SHRI K. HANUMANTHAIYA: That I have done.

SHRI BALACHANDRA MENON: It is necessary.

In the end I request that areas like Kerala should not be neglected. We are also part of India. Let not India stop or end at Bangalore or Salem; let it not end at Madras or even Coimbatore, I would, therefore, say that there should be a direct Express Train from here to Cochin. Secondly, I would request that the line from Cochin to Trivandrum through Alleppey must be taken up. Alleppey a very beautiful city and is known as the Venice of South. It is today completely finished up because the entire coir industry is smashed up and we cannot put up new industries. If the train stops af Cochin or Ernakulam, transhipment is necessary and goods cannot be removed. New factories cannot come up. Two transhipments mean too much cost. To save people from all these troubles, line is an absolute necessity.

Then you can attempt a line from Mysore to Kerala without touching Tamil Nadu. This line starting from Tellichery to Mysore will be a shorter route and therefore it should be done.

I would also request that there should be a line from Palghat to Guruvayur through Trichur so that all the black-marketeers who have made so much money can go to Guruvayur by this route and deposit that money at Guruvayur temple coffers and thus save their souls. It will be good.

These are some small suggestions. I have others and for that I shall write.

SHRI NIREN GHOSH (West Bengal): Sir, I oppose this Appropriation Bill. Why should money at all be appropriated?

MR. DEPUTY CHAIRMAN: You mean Railways can function without money?

SHRI NIREN GHOSH: Let this damned administration collapse. That is better. This Minister himself was never known for any progressive views. He was bidding his time to tax the poor people. With Morarji Desai he was kept together in the ARC and he was marking time. Just at the nick of time he jumped on to the band wagon which is still moving. Sometime in future it will come to a stop. There is no wonder that he should come forward with this sort of Appropriation Bill fleecing the people at the cost of India, and pampering the overrich people. Soon after he became the Minister, suddenly he has swooped down on the employees because says that the employees are to be promoted not on the basis of seniority, but on the basis of merif. Who is to judge the merit? It is his Minis-👣 try, the Railway

of them are corrupt people.

They always favour their pets and they have to judge the people for their merit. So, a honey-comb of corrupt persons to be promoted, inefficient persons to be promoted—that is the rst thing he did and now the employees are waging a bitter struggle demanding that promotion should

be on the basis of seniority. This is his task, this is his job.

Then, Sir, I wonder why so much of the railway work is given on contract basis to the contractors. Is it to take money from us to give annually something like Rs. 30 crores to the contractors? All those things could be done by the railways themselves and more recruitment could perhaps

have been necessary and the employees would have been provided with jobs. The corrupt damned contractors must be pampered, they must favoured, and they must be made rich. And, at the cost of whom? At the cost of the people of India. So, this is a waste practically. Nobody knows annually how much money, how many crores of rupees, 50 crores, 60 crores, 70 crores, or 80 crores of rupees, are given and the work that can be done by them is given on contract basis so that the contractors make an annual profit of anything between Rs. 20 and Rs. 30 crores. So, what is this? This is the capitalist way. They run after the capitalists at the cost \mathbf{of} people. That is what the railways are doing. That is why I said I oppose this.

Now, Sir, as regards corruption, it is a Rs. 700-crore or Rs. 800-crore or a Rs. 1,000-crore budget. It is a big budget, almost equal to the Defence budget and the Defence budget has shot up. So, it is a prize Ministry in the Government of India, a Ministry that can dispose of thousands of crores of rupees and that is the prize thing and one should be there! So, I would like to know how much in corruption, in swindling and in pilferage other sorts of things, how many crores of rupees, you give annually to certain people as a matter of policy. It is a hoary practice and there is no stopping of it. They just encourage it because they live on it and the Railway Board is the cess-pool of corruption. Has the Minister the courage to deal with the Railway Board? All the Railway Ministers I have seen. They are nincompoons and they are persons in the hands of the Railway Board, the Great Moghuls. Are they Ministers? Almost they are the servants of the Railway Board. They dictate and these people obey and that has been the practice Now, he says that for so long. there is any accident, the man employed there should be first suspended or dispensed with, his services should be dispensed with. Why don't they say that if there is a train accident, General Manager should be suspended forthwith or the Railway Board should be made accountable? Why not do that? Why start from the bottom? Why not start from the top? those engine drivers who are made to run the railways overtime, beyond human capacity-for that everybody knows it—if they object that the engine is not good and should not be taken on the tracks. they are met with threats of disciplinary action to run the damaged enginees on the track. There are scores of instances like that and they are made to run 14 hours or 16 hours at a stretch, beyond the competence of any human being and now he wants touch the employee at the bottom and not the Railway Board people who are responsible for this sort of things. Take wagon-building. Five years back they were encouraging wagon builders to add more capacity. They went on adding to their capacity to the required amount. From 1967 onwards, suddenly they cut out the order and the wagon building industry employing perhaps a lakh of workers-and with the ancillaries and all that 2 to three lakhs of workers-involved in it, are in a soup. They are in a soup. It is a matter of policy for them. Thev damaged their economy. It is not a economy; it is a capitalist socialist economy.

Now they say that the orders for wagons are never placed in time with the wagon builders. They require at least six to seven months margin in order to manufacture waons of required size. They have to prepare lay-outs, specimens and all that. Only then they can go on manufacturing. That margin is never allowed to them. There is a backlog of orders. And the prices also have been reduced. But I have no quarrel with the prices being reduced. If they can be manufactured at that price, if it is economical, they should be manufactured at that price. But the question is that after a sudden slashing of the order, after adding on to their capacity, they are in a crisis. Jessops, Texmaco, Braithway, I.S.W.—these are the big wagon builders. All of them are in a crisis. What a policy?

[Shri Niren Ghosh].

Then, the Eastern Railways orders for EMU coaches are placed in Parambur, while Jessops are in a position to manufacture them. And orders for the Western Railway are placed with Jessops. I Sir, say that this deliberate. Jessops are in doldrums. There, about 14,000 workers-or with ancillaries about 50,000 to 60,000 workersare involved. This is how they pursue their policy. And he comes with this Appropriation Bill and this Budget!

Now, Sir, there is another thing in my State-the Howrah Amta Light Railway-which has been closed down. Twenty thousand employees have been rendered unemployed. They have not been absorbed by the Rail-Their services have been just terminated. Also, there is no alternate provision for carrying the goods and passengers-at least sixty thousand passengers. And all the small-scale business men and traders who utilized this railway now do not know what this closure of to do. With Howrah-Amta Light Railway, small industries and shops with more than ten thousand workers involved in them, have been driven to the dogs. What a wonderful and a socialist Minister!

About the allocation of wagons, everywhere-in Bombay, Calcutta, Madras or Delhi, these wagons as a rule allocated. And for the small and medium industrialists or businessmen, it will be a hat trick if they can manage to have a wagon This is how the allotted to them. railways are run for the benefit of the monopolists, and to crush the lsm and medium industrialists or businecessmen, whether they are in industry or trade or commerce or whatever it is. How much graft money is paid for the allotment of wagons? Will, my dear Minister, is it in lakhs or crores? Could you calculate it over the years? This is how some of your railway officials earn. This is the administration of your General Managers. This is the functioning of your Railway Board. These are the superior officers you have. And you

dare not, you have not the capacity to get at those fellows who mismanage the administration or who indulge in corruption. Have you ever dared to do that? Because you are their man, how can you dare do that?

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI NIREN GHOSH: I am trying. Sir. Now this is how wagons are allotted.

Then the rise in passenger fares, and all that, and they worry about ticketless travel. I say: Why should III Class passengers pay any fares at all? I say ticketless travel in the III Class should become universal. Why should they pay a single penny to this railway administration? Whatever earnings you get out of passenger fares, it is because of the III Class passengers. And now even the III Class passenger fares have gone up. Of course I am glad that they have gone up in the case of I Class passenger fares, but then I have seen I Clars coaches where, under an administrative decision, some fans have been taken away; the number of fans that were there existing, even that number has been reduced. I have seen it actually in the Kalka Mail because now and then I travel in that train. In a compartment of four berths there used to be four fans. Now only two are there and two have been taken away from there. And in the III Class compartments that I have seen, there are no fans at all. Yet the III Class passengers must pay more. Why should they pay at all if these are the amenities, if these are the wonderful amenities provided by the Indira Gandhi Government to the poor people of India?

MR. DEPUTY CHAIRMAN: Will you please conclude now?

SHRI NIREN GHOSH: Yes, Sir, but I would just like to say another thing, with regard to the Rajdhani Express. In the Rajdhani gramophone songs or radio songs are

there. It is trash music and the songs are of the type of "Laray Lappa", and such music starts from Calcutta. Not even Tagore's songs are given. This "Laray Lappa" type of songs is the music diet that is provided. And this is how they are raising the cultural level of the passengers. And with this cultural level they are perhaps making a cultural revolution like the Chinese, I suppose.

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Then Sir, this Government some time back has been a party to the understanding that contract labour should be abo ished. Now, how many contract labour, casual labour, the Railways carry? How many lakhs are they? I dare say it will be between four and five lakhs. Without making them permanent the Railways carry so many lakhs. Why? For whose benefit? You were a party to the agreement that contract labour should be abolished. So come and tell us for whose benefit you are continuing to have contract labour of that magnitude. Will the Minister tell us whether there is a plan hatched to reduce the number of railway emplovees? Now it is fourteen lakhs and I hear that it will come down to 9 lakhs, that is, five lakhs will be retrenched. They say that are creating employment potential and they have provided Rs. 50 crores in the Budget for the purpose so that each village may get employment potential to some extent. I fear that 80 per cent of this sum will be grabbed by some Congress fellows and only 20 per cent may be spent in the villages to create employment opportunities. of adding to the employment Railways, where it should have gone up over a number of years, you are reducing it by five lakhs. That is how they are tackling the unemployment problem. Wonderful, the more you add to the unemployment, the more Indira Gandhi's socialist way you are tackling the unemployment problem. Well, if the poor people of India do not understand, pity on them.

Now, Sir, it is natural that a number of struggles broke out and recent-

ly in Garhara-Barauni also a bitter struggle was fought by the Railway employees of the Garhara-Barauni sector. The struggle was in Dhanbad also. In the North-Frontier, i.e., the Siliguri Alipurduar sector and also everywhere, the employees have got together, elected some sort of councillors so that they could fight. But the Railway administration, instead of negotiating with those elected councillors or committees or whatever it is, they tried to bypass them. With whom do you want to deal? Why do you create two federations in the Railway? Is it not the pampered Congress-manufactured federation? There was a national federation the P.&T. Now, with 5 per cent the employees they have formed another federation and you have given them recognition. That is how the Government behaves and instead of dealing with those elected councillors, you try to crush them-no not only crush them, but summarily dismiss them from service and bring all repressive measures. That is how you are dealing. That is Indira Gandhi's socialism in practice and also as practised by your hon. Shri Hanumanthaiya.

श्री **शीलभद्र याजी** (बिहार): उप-सभापति जी, मैं एक ऐसा सदस्य हं जो 12 वर्ष से बोलना ग्रा रहा हं, लेकि । यह रेलवे मंत्रालय, यह रेलवे वोर्ड , जैसे बहरा होता है, जिसके कान बन्द हो जाते हैं, उसी तरह से यह भी हो गया है। उसको इस बात का ज्ञान नही है कि देण की सिक्योरिटी क्या होती है, देश की सुरक्षा क्या होती है, किस तरह से उसको काम करना चाहिये, कहां रेलवे लाइन बिछानी चाहिये जो देश की सुरक्षा के लिए बर्त ही स्रावश्यक है, इन सब चीजों की स्रोर रेलवे मंत्रालय ध्यान नहीं देती है। जो पिछडा इलाका है, जहां ग्रभी तक रेल नहीं गई है, उसके बारे में रेलवे मंत्रालय कुछ भी ध्यान नही देता है।

[श्री शीलभद्र याजी]

मैने ग्रभी तक बिहारके बारे मे बगलौर या केरल की लाइन के बारे मे, यह एवसप्रेस चले, वह एक्सप्रेस चले, जिस प्रकार सदन के ग्रौर सदस्य ग्रपने प्रान्तो के बारे में कहते है, ग्रपने इलाके के बारे मे कहते है, वैसी बात मैने कभी नहीं कहीं। मैने इन 12 वर्षों में कभी भी बिहार के बारे में कुछ नहीं कहा लेकिन वह इलाका जो ज्वालामुखी के मुहपर बैठा है वह विपरा जहापर लडाई हो रही है, धर्मनगर से लेकर ग्रगर-तल्लातक सर्वे हो चुका है लेकिन ग्रभी तक वहा पर रेलवे की लाइन नही बन पाई है । यह वह इलाका है जहा पर होस्टाइल एलीमेंन्ट बैठे हुए है, चीनी बैठे हुए है, पाकिस्तानी बैठे हुए है, होस्टाइल नागाज बैठे हए है, होस्टाइल मिजो बैठे हुए है, वहा पर किसी प्रकार की रेलवे लाइन नही है। भ्रगर एक दो दिन सडक का रास्ता बन्द हो जाय तो एक जगह से दूसरी जगह सामान नहीं जा सकता है। 12 वर्ष से कह रहा हू कि हिन्दुरतान की सुरक्षा के नाम पर, सिक्योरिटी के नाम पर, जिस तक रेलवे स्थान में लोगों ने ग्रभी लाइन नही देखी सिर्फ सिनेमा मे देखी है, 12 वर्ष से चित्लाते ग्र रहा हू मगर कोई सुनता नही है। वहा पर रेलवे मिनिस्टर साहब जाते है ग्रीर जनता के सामने कहते हैं कि इस इलाके के लिए रेलवे लाइन बन रही है ग्रौर जब दिल्ली म्राते है तो सब चीज भूल जाते है तथा सब काम खत्म हो जाता है। मै मिनिस्टर का नाम नही लेना चाहता था लेकिन मजबूरी के साथ लेना पड रहा है । उनका नाम है श्री राम सुभ सिंह ग्रौर श्री शाहनवाज खान। ये लोग भ्रगरतल्ला भ्रौर इग्फाल जाते है श्रौर वहा पर 10 हजार की मीटिंग में कहते है कि रेलवेलाइन जल्दी बनाई जायेगी लेकिन दिल्ली ग्राते ही वे वहा की सब बाते स्रौर वायदे भल जाते है।

इसी तरह से पार्टिशन से पहिले तक

No. 2 Bill, 1971 जम्मूतक रेलवे लाइन थी। श्रीर इतने दिन हम को भ्राजाद हुए हो गये लेकिन जम्म तक लाइन नही गयी, श्रीनगर तक लाइन क्या जायेगी । इस लिए मै कह रहा ह कि नेफा मे, उत्तरी बिहार मे, जम्मू काश्मीर मे जहा कि सुरक्षा के लिए अ।सानी से फ जे भेजी जा सकती है ग्रौर माल भेजा जा सकता है वहा रेल लाइन बना कर हम श्रपनी सरक्षा रख सक्ते है। उन इलाको मे जहा रेल लाइन है ही नही, उन इलाको में हमे सुरक्षा की दृष्टि से रेल लाइन बनानी चाहिए। इसके लिए ग्राप डिफेस मिनिस्टी से बात कर स्कते है। स्राप के पास पैसा नही है। ग्राप दिवालिया है यह हम जानते है 🕽 रेलवे मे इतनी चोरी होती है, डकैती होती है कि मत्नालय बराबर दिवालिया रहता है। उस के पास पंसे की कमी है। ग्राप वर्ल्ड बै॰ से रूपया लीजिये या कही से पैसा लाइये। मै जानतः ह कि इस रेलवे मे पैसा कभी नहीं रहेगा। इस लिए रेलवे को चाहिए कि देश की सुरक्षा के नाम पर इन सब इलाको को द'चाने के लिये, ग्रपनी फौजो को वहा भेजने के लिये, ग्रपना सामान वहा पहचाने के लिये ग्राप कछ करे। ग्राज एयर प्लेन से वहा फोजे क्रॉर सामान जाता है। तो इसके लिये वेदो या तीन सो करोड रुपया माग ले डिफोस से ग्राँर उन को कहा जाये कि इन इलाके मे रेलवे लाइन बननी चाहिये। सारी बात तो आर्यी कि मीटर गेज से ब्राड गेज करो या इधर से उधर लाइन ले जास्रो, इस सब को स्राप छोडिये स्रगर स्राप प्रेक्टिक्ल मिनिस्टर हैतो। मुझ को तो इस में डाउट होता है क्योंकि उन्होंने वहा कि पालियामेट के मेग्बर हमको लेटर ही न लिखे। पार्लियामेट के मेम्बर ते स्राप को निकाल सकते है और श्राप को रख सकते है। ब लने पर भी जिस सवाल को हम उठ ते हे उस का ग्राप जवाब नहीं दे। कार्मीर मे उधमपुर तक रेलवं लाइन ले जाने के लिये

स्वःल उठाथा ग्रौर फिर श्रीनगर तक

की बात स्रायी थी, लेविन कभी उस का

जवाब ही नही देते । तो हम पालियामेट के मेम्बर जानते है कि मिनिस्टर को किस तरह से दुरुस्त थिया जाता है। जहा देश की सुरक्षा खतरे में पड रही है जहा एक तरफ चीन है भौर दूसरी तरफ पाकिस्तान है भ्रगर उन मब इलाको मे भ्राप रेलवे लाइन नहीं बनायेगे तो आप का मत्रालय ग्रौर क्या करेगा। हमारे पार्थसारथी जी श्रौर दूसरे लोग बाले है, उन की माग रही है, हमारे रेड्डी जा भी बोल रहे थे तो मेरा कहना है कि रेलवे ल इन कही भी मत बनाग्रो सब जगह का काम बद कर दो। केवल जहा रेलवे लाईने नहीं है ग्रोर सूरक्षा लिए जहा जरूर है केवल वहा ही रेलवे लाइने ग्राप ले जाइये । ग्राप दिवालिये है इस निए ग्राप रक्षा मवालय से बात की जिए। वंबिनेट मे बात की जिये कि इन सब इलाको को बचाना है, नहीं तो उस इलाके मे स्राप की फीजे नही जा सकती है श्रीर कोई सामान नहीं जा सकता है। श्रगर वहा रेल लाइन न बिछायी गयी जो पीछे म्राप पछतायेगे। 12 वर्ष से मै इस बात को कह रहा हले किन ग्राप के कान पर ज नही रेगती । स्रापके मिनिस्टर लोग वहा जाते है स्रौर भाषण दे स्राने है स्रौर यहा स्राते स्राते सब भल जाते है। ग्राप भी उसके लिए वात करेगे ग्रौर फिर भूल जायेगे। इस लिए मै चाहता ह कि गाप ठडे दिल से इस को सोच कर सूरक्षा मतालय से बात करे। हम सुरक्षा मत्नालय को बहुत रुपया देते है। उस मे से 2, 3 सौ करोड रुपया ले कर इन इलाको मे रेलवे लाइन बना दी जाय, यही मेरा ग्राप से निवेदन है।

श्री उपसभापति : राजनारायण जी, स्राप कुछ कहना चाहते है ?

श्री राजनारायण: जहर ।

श्री उपसभापति: लेकिन एस० एस० पी० पर मत बोलियेगा, सिर्फ रेलवे पर बोलिए। श्री राजनारायण: श्रीमन शीलभद्र याजी जी का जब सभाषणहो रहाथा। तो हम को कुछ प्रसन्नता भी हुई कि कमी-कमी उनकी बुद्धि के कपाट खुलते है ग्रीर कभी कभी बन्द हो जाते है।

्र्रैश्वी नवल किशोर: इस समय क्याहै।

श्री राजनारायण: इस समय थोडे खुले है। एक बात उन्होंने रेल मित्रयों के बारे में कही ग्राँर यह बात सभी मित्रयों पर लागू होती है। जब यह जायेंगे जनता के बीच में ग्रोर वहा जब देखेंगे जनसमूह तो जनता के हित की बात कह डालेंगे . . .

श्री उपसभापति राजनारायण जी, श्रापका लिमिटेड टाइम है ।

श्री राजनारायण श्रोर जब वे यहा म्रायेगे उसको भूल जायेगे। इस समय मेरे पास एक बुलेटिन है उसका नाम है 'रेल की हलचल'। ग्रौर यह विशेष बलेटन है उसका भ्रष्टाचार विरोधी ग्रक है। यह सदस्यों के लिए है। श्रीर मैं सतझता ह कि यह सभी सदस्यों को मिला होगा, मगर उन लोगो ने इसको रही की टोकरी में फेक दिया होगा । मैंने इसको इस्तेमाल करना चाहा है। यह देखा जाय, तारीखवार उन्होने नाम दे दे कर लिखा है कि कहा भ्रष्टाचार के मामले मे कोन कौन पकडा गया. कब पकडा भंगी कैसे पकड़ा गया श्रीर उसको उच्चाधिकारियो ने कैसे बचाया। मैं इस बात को मान्ा कि श्री गलजारीलाल नन्दा जी ने, जहा तक उनका वस चला, भ्रष्टाचार को समाप्त करने का प्रयत्न किया, मगर जब उनका बस ही ना चले तो क्या करे। यह घर विभाग से भ्रध्धाचार मिटाने चले, वहा से चले गये। रेल विभाग से भ्रष्टाचार मिटाने चले, वहा से चले गये [श्री राजनारायण]

भ्रष्टाचार को नन्दा जी नही मिटा पाये, भ्रष्टाचारियो ने तन्दा जी को मिटा दिया। इस बात को मैं चाहता हू कि हन्मन्तैया जी हृदयगम कर ले। मैं हैरत मे हु। मैने नही सूना था, मगर एक सम्मानित सदस्य बोल रहे थे, उन्होने यह कहा कि हनुमन्तैया जी ने यह घोषणा कर दी सदन में कि हम को कोई चिठ्ठी न लिखे अगर उन्होंने यह घोषणा की है तो उन से कोई पूछे कि फिर चिट्ठी किस को लिखें ? ग्रगर उनका कोई उच्चा-धिकारी भ्रष्ट है या उनके किसी छोटे श्रिधकारी पर ग्रत्याचार होता है ग्रीर उसकी श्रिधकारी सुनते नहीं हैं तो किसको लिखा जाये। यह तो एक बडा म्रजीबो गरीब प्रश्न हमारे सामने आया कि हम को कोई लिखे ही नही । तो लिखे किसको ? फिर मै चाहुगा श्री हनुमन्तैया जी से निवेदन करना कि ग्राप जब सदन के सदस्यों को सूनने को तैयार नही हैं तो क्रपा करके ग्रपने घर मे बैठो । ग्रानन्द करो, मस्ती की जिन्दगी बिताग्रो। ग्रौर फिर किसी को सूनने, समझने की जरूरत नहीं, लेकिन ग्रगर मती बनते हो तो ग्रापके विभाग मे जो ग्रन्याय है, ग्राप के विभाग मे जो खराबिया है, जो धाधलिया हैं उसका वर्ण न होगा श्रौर सदन के माननीय सदस्य उन खराबियो को मत्नी महोदय तक नहीं पहचाते हैं तो सदन के सम्मानित सदस्य श्रपने कर्तव्य से च्युत होने हैं। तो ग्रव झगडा होगा श्री हनुमन्तैया , रेल मवी ग्रीर सदन के सम्मानित सदस्यो मे । यह कहते है कि मुझे न लिखो श्रीर मैं कहता हू कि उनको खूब लिखो । जितनी खराबिया हो उन सब को श्री हनुमन्तैया जी के पास पहचाया जाय। देखो वह क्या कहते हैं। चिक जनावे सदर ने हमको कह दिला कि इस समय सम । थोडा है इसलिए मैं यह चाहगा कि यह पूरे का पूरा पर्चा मैं उनके पास भेज द।

श्री उपसभापति यह ठीक रहेगा ।

श्री राजना रायण यह ठीक रहेगा। बडा ग्रच्छा है। यह उनके पास पहचा दीजिए।

(माननीय सदस्य ने यह पर्चा रेल मन्नी के पास भिजवा दिया।) यह पूरे भ्रष्टाचार का चिद्रा है। यह रेल विभाग का बुलेटिन है, इसको वह देखे। मै उसके पूरे ब्यौरे मे नही जाऊगा । चेयरमैन साहब ने यह म्रच्छा काम किया । ग्रगर उनका दिमाग इधर उधर हो जाता तो कहते कि भ्राप इसे नहीं दे सकते, लेकिन यह ग्रच्छा काम हुग्रा।

श्री उपसभापति ग्राप तारीफ करते हैं. मै ने कोई गलती तो नही की ?

श्री राजनारायण बहुत बढिया काम हुआ। मैं यह समझता हू कि जो मैं ने सुबह कहा था उसी का फल है। सुबह मैं ने चेयरमैन, ग्रौर डिप्टी चेयरमैन, दोनो की तुलना की थी। हमारे चेयरमैन ब्रह्मवादी हैं भ्रौर यह हैं बुद्धिवादी । यह बुद्ध धर्मावलम्बी हैं ग्रौर वह सनातन धर्मावलम्बी हैं।

श्री उग्सभापति ग्राप रेलवे बजट पर बोलिए।

श्री राजनारायण : दोनो वहा ग्रा जाएगे तो सनातन धर्मावलम्बी से मैं बुद्ध धर्मावलम्बी को श्रेयस्कर मानता हू। मैं ग्रपनी बात छिपाता नही हू । इसलिए वह भ्राज ब्रह्म मे विचरण करे मगर यह तो काकीट हो, वह निर्गुण में बात करें मगर यह तो सगण मे बात करे।

स्रब मैं यह कहना चाहता ह—मगर मैं सोचता ह किसके सामने कहा जा रहा है। क्या श्री हन्मन्तैया मे यह क्षमता है कि रेलवे विभाग मे एक श्रेणी हो जाय । तृतीय श्रेणी, द्विनीय श्रेणी प्रथम श्रेणी स्रौर एयर कडीशड ये जो तमाम चार श्रेणिया हैं ये चार श्रेणिया क्यो ? भारत भी एक विचित्र है। ग्राप यह न समझे कि ये चार श्रेणिया यो ही हैं। यहा सब मे चार हैं। यहा चार दिशाये हैं, यहा चार वर्ण है, यहा पर चार भ्रवस्थाये हैं । ये सब हैं तो रेलवे विभाग मे भी चार श्रेणिया कर दी, ततीय श्रेणी द्वितीय श्रेणी, फर्स्ट क्लास ग्रौर एयर कडीशड। यह जो हिन्दू धर्म का

कोढ़ है, जो सनातन धर्म का कोढ है ग्राज वह इस सरकार के मत्नालय को दबोचे हुए है। इन्होंने सोचा कि हमारे यहा चार वर्ण हैं, हमारे यहा चार दिशाये हैं, हमारे यहा चार ग्रवस्थाये हैं—को नवल किशोर जी ग्राप समझते है कि चार ग्रवस्थाये क्या हैं, ब्रह्मचर्य, गृहस्थ, वाणप्रस्थ ग्रीर सन्यास — तो रेलवे मे भी चार विभाग कर दिया।

श्री शीलभद्र याजी एस० एस० पी० मे भी कई ग्रुप हो गया। हिन्दुस्तान मे क्लास चलता ही है। एस० एस० पी० मे दो ग्रुप हो गया।

श्री राजनारायण एस० एस० पी० में दो ग्रुप नहीं है, वह इन्दिरा के भोपू रेडियों और इन्दिरा के दलालों में हैं। एस० एस० पी० तो केवल एक हैं जिसका सम्मेलन इलाहाबाद में हुआ और बेईमान ग्रखवारों ने और बेईमान रेडियों ने एक ग्रादमी जिसके पास कि कोई ग्रादमी नहीं है उनका बयान निकाल दिया। ग्रब हम कहें कि रेडियों वाले भाई हमारा यह समाचार निकाल दो तो रेडियों कहता है कि ग्राप सबूत दें कि ग्रापके पास कितने कमेटी के मेम्बर ग्राये, ग्रापके विश्वान में ग्रापको यह हम है या नहीं। ससोपा का विधान माडल है, ग्रादर्श है।

श्री उपसभापति इसको जाने दीजिये। रैलवे पर बोलिये।

श्री राजनारायण : ग्रव जरा सुन लीजिये, इन्होने ग्रसकी चर्चा कर दी है। एक मिनट जरा मुन लीजिये।

ससोपा का विधान श्रादर्श है। डा० लोहिया ने कहा कि जो राजनैतिक दल जैसा प्रशासन का ढाचा बनाना चाइला है वैसा ही ढाचा श्रपने मे रबे। इसलिए हमारे यहा एग्जीक्युटिव श्रौर जुडीश्रियरी का श्रलगाय है। हमारे यहा राष्ट्रीय समिति श्रौर राज्य समिति किसी पर श्रनुशासन की कार्यवाही 552—RS—8

नहीं कर सकती, उसके लिए कट्रोल कमीशन है ग्रौर कट्रोल किमशन चुना जाता है सम्मेलन से ग्रौर यहा इन्दिरा ने कह दिया ग्रूपे चेयरमैन तुम इलाहाबाद सम्मेलन में मत जाग्रो ग्रौर वह बोलता क्या है कि जैसे कोई डिक्टेटर है, सनकी राजा है। Under the authority vested in me as the chairman of the party I dismiss Mr so and so. I depute Mr. so and so. · ग्रौर इनको रेडियो छ घटे तक चिल्लाता है ग्रौर ग्रखबार बासे छापते हैं।

श्री उपसभापति : उन बातो को छोड दीजिये । ग्राप रेलवे पर ग्राइये ।

भी राजनारायण श्रीमन्, ग्रापको शीलभद्र याजी को रोकना चाहिये था।

श्री उपसभापति याजी जी, श्राप इटरप्ट न कीजिये, इनको रेलवे पर बोलने दीजिये ।

श्री तीलभद्र याजी मैंने तो यही कहा कि क्लास सब जगह है, ग्राप मे है, सोवियत रशा मे है, चाइना मे है ।

श्री उपसभापति राजनारायण जी, ग्राप रेलवे पर पाच मिनट मे बोल कर खत्म कीजिये ।

श्री राजनारायण ग्रगर शीलभद्र याजी की बृद्धि में कोई भ्रम है तो उस बृद्धि-विश्रम को, भ्रान्ति को, दूर करना चाहिये। तो हमारा यह कर्तव्य है कि उसको दूर करें ग्रौर इस सदन के सदस्यों को बताये नहीं तो कही उनमें भ्रान्ति न रह जाय।

श्री शीलभद्र याजी निकाल दिया ग्रीर ग्रब बोलते हैं।

MR. DEPUTY CHAIRMAN: Mr. Yajee, do not interrupt him.

श्री राजनारायण : राजनारायण को निकालने वाली कोई हस्ती नहीं है । ससोपा एक है ग्रीर इलाहाबाद में उसका सम्मेलन हुग्रा, श्री जनेश्वर मिश्र उसके सदर, श्री रामसरन दास उसके मत्नी ग्रोर 19 ग्रादमियों की कमेटी बनाई गई । यह दलाली से राजनीति नहीं चलाइये । यह तो दीक्षित की दलाली है, रेडियों का प्रचार है, ग्रखवारों का वितडावाद है ।

MR DEPUTY CHAIRMAN: Mr. Rajnarain, please stick to the subject of Railways.

श्री राजनारायण: श्रीमन्, इतना ही नहीं। कल रेलवे से मैं चलां। मैंने सोचा कि रेल से ग्रा जाऊ लखनऊ ग्रीर लखनऊ से चल् दिल्ली तो जैसे ही लखनऊ के रेलवे प्लेटफार्म से जा रहा ह दाक्लशफा तो वहा एक भोपू बज रहा है। एक सम्मेलन हो रहा हे ग्रीर उद्घाटन कौन करता है—श्री दीक्षित जी। कमलापति जी कहने है कि यह विल्कुल गलन है, इस सम्मेलन में मैं नहीं जाऊगा, यह सम्मेलन दुराचारियों का है ग्रीर यहीं श्रीमान दीक्षित जो बैंठे हैं वह वहा जाते हैं ग्रीर उन्होंने सम्मेलन का उद्घाटन किया।

श्री उपसमापित : राजनारायण जी, रेलवे पर बोलिये ।

श्री राजनारायण वह समीपा के कुछ मनचले लोगों को ले लेते है तो हमने कहा कि एसों को ले जाइये तो अच्छा है। इन्दिरा की दलाली संसोपा में रह कर कोई कर नहीं पानेगा। देखिये, ससोपा के अनुशासन का हाथ लम्बा है, उसकी दृष्टि पैनी है इसलिय वह दलाल को पकडता है। ना सौ डेलोगेट इलाहाबाद में, सारो राज्य समिति के सदस्य इलाहाबाद में।

श्री शीलभद्र याजी: सी० बी० गुता की दलाली श्राप करते हा श्राप में नडबड़ी है। श्री राजनारायण: यह दिखाने के लिये कि एस० एस० पी० में फूट है तमाम श्रखबार चिल्ला रहे हैं।

श्रो उपसभापति ठीक है, ग्रब ग्राप रेलवे पर बोलियें। Pleased no not interrupt him. Let him continue. Let there not be any interruption.

श्री **क**्याण चन्द सालिगराम जी जैसे लोग . .

श्री: राजनारायण सालिगराम वे जैसे वितने लल्लू चप्पू ग्रा वर चले गंय । जो सत्ता से चिपकता चाहेगा वह चला जायेगा, जो सत्ता से टकराना चाहेगा वह हमारे साथ ग्रायेगा । हमारे यहा से चले गंये श्री जय प्रकाश नारायण, हमारे यहा से चले गंये श्री ग्राचार्य नरेन्द्र देव, यह लल्लू चप्पू सालिगराम कौन है । सालिगराम जायेगे ग्रीर फिर ग्रायेगे । हम राजनीति मे ग्रास्था के लिये नहीं हैं । हम राजनीति मे ग्रास्था के लिये हैं। यह हमारा धर्म है । हम राजनीति को लफगो वा पेशा नहीं मानते । जो लफगो का पेशा मानते हैं वह चले जाये इन्दिरा के साथ, दीक्षित जी के साथ ।

श्री उपसभापति ग्रब ग्राप रेलवे पर तो बोलिये।

श्री राजनारायण : पहले ग्राप इनको मना तो करिये।

श्री शोलभद्र याजि : ग्राप हमें मना करेगें सब नानसैस बोल रहे हैं।

MR DEPUTY CHAIRMAN. Mr Yajee, it was due to your provocation that he is straying away from the subject. Do not interrupt him now.

श्री राजनारायण: में फिर प्रार्थना करूगा श्रापके द्वारा सदन के सदस्यों से कि व धीरज रखें, काहे को घवड़ाते हैं, यह नकली सिक्के की चमक

श्री उनसभापति : देखिये ग्राप रेलवे पर शुरु कीजिए ग्रभी।

श्री राजनारः घण . तो श्रीमन् मैं यह कह रहा था कि नेलवे मे यह जो नकली सिक्का चला रहा है वह नकली सिक्का न चल वहां ग्रसली सिक्का प्राये।

श्री नवल किशोर : ग्रसली सिक्का कीन सः है।

श्रो राजनारायण: एक श्रेणी का जो सरकार श्रापने को समाजवादी कहती है, जो सरकार जनतंत्री बनने का ढोंग रचती है, जो सरकार समाजवाद का नाम लेती है उससे श्रिभाग में चार श्रेणीयां क्यों!

श्री शीलभद्रयाजी: रूस में भी है, चीन में भी है।

श्री राजनारायणः रूस क्या हमारा स्रादर्श है, चीन क्या हमारा स्रादर्श है। हमारा स्रादर्शन चीन है, हमारा आदर्शन रूस है। हमें स्रपना स्रादश नया बनाना है।

श्री शीलभद्र याजी : श्रापका श्रादर्ण श्री सी० बी० गुप्ता है।

श्री राजनारायण: देखिये, श्रव सी० बी० गुप्ता की बात श्रा गई । सी० बी० गुप्ता का नाम बे ार में लेते हैं। सी० बी० गुप्ता के सामने गोलभद्र याजी उनके राई के वरावर भी नही है श्रीर वह उनका नाम ले रहे हें। इन्दिरा जिसकी बहुत माननी है वह श्री सी० बी० गुप्ता का चरण चुम्बन करती है। इन्दिरा श्राज भी श्री सी० बी० गुप्ता का खरण चुम्बन करती है। सी० बी० गुप्ता का खरण चुम्बन करती है। सी० बी० गुप्ता के टकराने वाला राजनारायण है।

श्री शीलभद्र याजी : ग्राप इनको रोकिये नहीं तो मैं भी बोलूगा।

MR. DEPUTY CHAIRMAN: You are interrupting him and provoking him.

श्री राजनारायण: ग्रगर सी० वी० गुप्ता से बोई ताकत टक्राती है तो वह राजनारायण की ही ताकत है। सी० वी० गुप्ता की टोपी ग्राज भी हमारे वक्स में रखी हुई है?

श्री शीलभद्र याजी : एलेक्सन में दस लाख रुपया दिया ।

श्री राजनार। यण : तुम ले गये होंगे। श्रव यह तूपाने बदतमीजी की बात करेंगे तो मैं क्या जवाब दूं। श्रभी भी बोल रहें 60 लाख रूपया पकड़ा गया फिर भी बोल रहे हैं। 60 लाख रूपया ही नही कितने लाख रूपया डालर बन कर चला गया यह ग्या बोलते हैं। शर्म नही श्राती। जिस मुल्क की प्रधान मंत्री लाइसेस कमेटी की चेयरमैन रह कर श्रपने लड़के को लाइसेस दे, उस पाप में श्राप पड़े हुये हैं श्रौर इनको शर्म नहीं श्राती हमसे इस तरह की बात करने की जुईत करते हैं।

श्री उपसभापति : ठीक है, राजनारयण जी, ग्राप रेलवे पर बोलये।

श्री: श्रीलभद्र याजी: इनको रोकिये इस तरह की बाते कर रहे हैं। मैं भी इनका भंडा फोड़ कर दूंगा । बार बार इन्दिरा गांधी का नाम लेते हैं।

MR. DEPUTY CHAIRMAN: Mr. Yajee, please keep quiet.

श्री राज नारायण : श्रीमन्, मैं पहली मांग यह कर रहा हूं कि रेलवे विभाग में एक श्रेणी हो । ग्रगर एक श्रेणी होगी तो मंत्री लोग एयर कंडीशन में नहीं चलेगे, फर्स्ट क्लास में नहीं चलंगे ग्रौर तब तृतीय श्रेणी ग्रौर द्वितीय श्रेणी का भाग्य पलटा खायेगा. लोग देखेगे कि तृतीय श्रेणी में किस तरह से

[श्री राजनारायण] भेड़ बकरी की तरह लोगो को ठ्सं दिया जाता है। ग्राज उन के दुख की, उनकी पीड़ा की कल्पना जो लोग एयर कंडीशन में चल रहें हैं उनको नहीं हो पाती है। तो मैं जो ग्रपने को सोशलिस्ट कहते हैं, उन सो-काल्ड सोशलिस्ट से पूछना चाहता हं : तुम्हारे समाजवाद की रूपरेखा क्या है, एक फर्स्ट क्यास का कम्पारटमेंन्ट बनाने में कितना रैसा लगता है, एक फर्स्ट क्लास या एयर कंडीशन डिब्बे में कितना पैसा लगता है, उसमें कितने लोग बैठ सकते हैं ग्रौर उमी के तदन्रूप ग्रगर तृतीय श्रेणी का डिब्बा बनता है तो उसमें कितना पैसा खर्च होता है ग्रीर उसमें कितने लोग बैठ सकते हैं। तुतीय श्रेणी के यात्रियों की कमाई से सारा गुलछरी एयर कंडीशन्ड डिब्बे के लोग, प्रथम श्रेणी के लोग उडाएं मैं इसको मपने को समाजवादी कहने वाली सरकार की नीचता ग्रौर परम नीचता का द्योतक समञ्जता हं।

भव मैं चाहता हूं, स्रौर दूसरी ट्रेतों के बारे में नहीं तो भ्रापर इंडिया....

श्री उपसभापति : ग्रब ग्रापका समय करीब करीब पूरा हो गया है।

श्री राजनारायण: ग्रपर इंडिया तीन तीन, चार वार, पांच पांच घंटे लेट होती है, करीब करीब रोज ही लेट म्राती है। ग्रभी हमको खबर मिली है, ग्रपर इंडिया 5 घंटे लेट है, ग्रब पता नहीं 4 घंटे सेट रह गई है या 3 घंटे रह गई है। हमारे म्रध्यक्ष कर्पुरी ठाकुर माने वाले थे लेकिन उस वक्त गाड़ी 5 घंटे लेट थी, यह हालत है। ग्रब हमारे यहां की सामान्य ट्रेनें लेट चलेंगी तो ग्रौर जगह क्या हालत होगी। अगर ऐसा होता है तो रेलवे बोर्ड तोड़ दिया जाए तो इसमें क्या नुक्सान है। क्यों इसमें फज्ल खर्चा हो ? जिस स्टेशन पर चल कर देखा जाए तो लाइट नदारद

है, पंखा नदारद है। जब परसों मैं वारा-णसी से चलने लगा सियालदा वाली गाड़ी से तो वेटिंग रूम गया । वहा वेटिंग रूम का जो संडास था वहतमाम ऊपर तक भरा हम्रा था मालुम देता था कोई उसी के ऊपर पाखाना कर दिया है। हमने स्टेशन मास्टर को कहलाभेजाकि ग्राखिरवे सब लोग देखते क्या हैं। यह कब से हो रहा है? रेलवे का किराया बढ़ा है-क्यों? रेलवे में क्या सुविधा बढ़ी, सहलियतें बढ़ी? सहलियतें बढ़ी है तो किनके लिए बढ़ी है। इस सरकार को क्या ग्रपने को समाजवादी कहने में शर्म नहीं भाती है ? (Interruption) गरीबी हटाग्रो का नारा लगाने वाली सरकार को चुल्लू भर पानी में डूबना चाहिए। त्म तृतीय श्रेणी का किराया बढ़ा रहे हो फिर भी थकते नहीं हो समाजवाद का नाम लेने से?

(Interruptions)

SHRI N. SRI RAMA REDDY: Are you speaking on behalf of the Minister? You must hear him or you must. .

SHRI SHEEL BHADRA YAJEE: Who are you to say that?

SHRI N. SRI RAMA REDDY: You are creating a commotion in the House? Why not hear him

MR. DEPUTY CHAIRMAN: Order,

SHRI N. SRI RAMA REDDY: Let the Minister speak.

श्री नागेश्वर प्रसाद शाही: याजी जी को पागलखाने भेज दिया जाये।

SHRI SHEEL BHADRA YAJEE: Birds of a feather flock together.

श्री राजनारायण : साहब, रेडडी जी को ग्राप फजुल कह रहे हैं। ग्रापको कहना है तो श्री शील भद्र याजी जी को कहो।

श्री उपसभापति : ग्राप जारी रिखये । (Interruptions)

श्री कल्याण चन्द खुद तो फस्टंक्लास मे चलर्त हो ग्रीर समाजवाद का नाम लेते हो।

श्री उपसभापति : श्रापको जो कहना है श्रपने भाषण में कहिये, उनको इप्टरट मत कीजिये।

श्री राजनारायण श्रीमन् यह हमारे समय मे न कटे। तो मै यह कह रहा ह कि यह रेल का किराया क्यो बढाया जाये, रेल के किराये को बढाने की क्या ग्राव-श्यक्ता है ? क्या हमारी श्रोसत श्रामदनी बढ गयी, क्या गरीवी में कमी ब्रा गई। रेल का किराया ग्राज के युग मे बढाना जब कि श्रास- शामदनी मे विद्वि नहीं हुई, पहगाई मे कमी नहीं हुई, बकारी में कमी नहीं हुई ? पाप है और महापाप है। इसलिये अगर मै रेलवे म तालय को पापी कह तो श्रपने कर्तव्य का पालन करता ह। जब देखा कि हमने रेल का किराया बढ़ा दिया तो यह सोचा कि रेल से हमारा माल नही जायेगा, तो इसका नतीजा यह हुआ कि पेट्रोल पर दाम बढे। पेट्रोल पर दाम इस लिये बढ रहे हैं कि जब देखा रेलवे मे घाटा पर घाटा बढ रहा है ग्रौर दूसरी तरफ देहात देहात में ट्रको से ग्रौर दूसरे साधनो से माल जाता है श्रीर रेल यातायात में कमी ग्रायी तो पेट्रोल पर कर बढ़ा दिया, करीब 23--25 पैसा लिटर बढ गया। तो यह हालत है, एक गलती से अनेक गल-तिया पैदा होती है। रेल का किराया बडायो इस सरकार ने तो पेट्रोल के दाम बढाया इसलियं कि कही रेलवें में घाटा न ग्राये। इसलिये मै वहना चाहता हु, आज भी अगर सरकार में तनिक भी समाजवाद का ग्रश है, देश की जनता का हित वह रखती है श्रौर समाजवाद का नाम लेना चाहती है तो सरकार को फौरन ग्राज यहा घोषणा करनी चाहिये कि वह रेल किराया नही बढायेगी। जब तक रेल का बढा हुआ किराया वापस नही होता तब तक इस

सरकार को ग्रपने को प्जीपतियो का ऐजेन्ट कहना चाहिये (समय की घटी)

श्री उपसभापति बस समाप्त कीजिये।

श्री राजनारायण: श्रीमन्, में जल्दी से जल्दी कह रहा हू। घबडाये मत। मै एक उदाहरणवे रहा हु, हमने 4 दिन हुथे, एक चिटठी भी लिखी है श्री हनुमतैया को । मगर उनका कोई तुगलकी फरमान निकल गया उनके पास कोई चिट्ठी नहीं ग्रारेगी। शायद हमारी चिट्ठी पहच रही है। एक व्यक्ति है एल० बी 0 वा गेंय । उनका माल लद गया है वैगन मे। वह चुनार जाने वाला है। लेकिन वैगन लद गया है, वह लदा लदाया माल एक महीने से स्टेशन पर पड़ा हुग्रा है । मालूम हुआ है, अगर वह माल आ गया होता तो उतर गया होता ग्रौर वह वैगन दूसरी जगह काम स्राता मगर एक महीने के करीब हो मया तब से माल लदा पडा है। इस तरह का रेलवे महालय का काम है ग्रौर यह हे उनकी ग्रच्छी सर्विस । मै चाह्रगा, इसके बारे मे जाच हो।

ग्रब मैं खलासियो के चर्चा करूगा। नन्दा साहब से भी मैने ग्रासनसोल के खलासियों की चर्चा की थी। हम इससे पहले रेलवे बजट पर कभी बोलते नही थे। तो वहा पर उसके लिए पानी 41 इन्तजाम नही, कोई रहने का ठिकाना नहीं । जिलने भी वहा रेलवे युनियन वाले है वे उनसे ग्रपना स्वागत करवात है । लेकिन उन खलासिया के लिए न पानी है, न ग्रावास है, यह स्थिति है।

श्रीमन्, इसी के साथ साथ मैं कहना चाहता ' कि ग्रापने समाचारपत्नों में पढ़ा होगा कि चढ़ीगढ़ से दो बागी वैलट पैपर्स सिरौहा गए। मैं पूछना चाहता हू क्या हनुमतैया साहव ने "मकी जाच की कि बागी में बैलट पेष्टा क्यो भरे गए? श्री उपसभापति : इसकी कोई रेतवेन्स नहीं है, राजनारयण जी।

श्री राजनारायण . ग्राया वैलट पेपर्स रें को बोर्गाम भरेक्यो गए! 2 वैंगन बैलट पेपर्स चडीगढ से भरे गये ग्रीर सिरौहा ले जाये गय । ग्रौर फिर त्गलकी फरमान हुआ है इलैंवशन कमिश्नर का-दोनों बोगियों को वहां से वापस कराया जाये फिर ० हा से चण्डीगढ गयी। मैं जानना चाहता हं-रेलवे मत्री इमका जवाब दे--कि उन बैलट पेपर्स को किसने भरा, किस रूप मे भरे गये ? उसका ताला कहा खाला गया, किसने खोला। कोई तमाशा है क्या, हमारा माल पड़ा रहे और इलेक्शन कमिल्लर मंस्री की स(जिंग से को बर्बाद करने के लिये भेजा जाये ? इसलिये इन तामाम तरह के पाप से रेल विभाग को कल्पित नही रहना चाहिये, रेलवे विभाग को गृद्धता के साथ चलना चाहिये ।

श्री शीलभद्र याजी : हार जाने के बाद भी स्रापको सुबृद्धि नहीं स्रायी।

श्री राजनारायण शीलभद्र याजी जी हम समझते हैं इन्दिरा गाधी ने कुछ सिखा कर भेजा है।

श्रीमन, सोनपुर का जो डिविजनल श्राफिस था, सोनपुर से हटाया क्यो गया? मैं चाहता हूं कि श्री हनुमन्तैया उसका जवाव दे। बनारस में तो किसी तरह से हम लोगों ने लड़ झगड़ कर रख लिया। मगर यह जो रेलवे मत्नालय इस तरह का तुगलकी फर-मान निकाल रहा है दिन्ली से राजधानी दौलताबाद श्रीर दौलताबाद से दिल्ली— तो वह सोनपुर क्यो नही रह सकता था? ऊपर उधर से ट्रेने श्राती हैं सोनपुर मे। किसी के बाप का पैसा लगता है? हमारे वाप का पैसा नहीं लगता है, यह पवलिक का धन है, यह वर्बाद नहीं होना चाहिये। वहा बिल्डिंग पड़ी है लेकिन चूिक एक मती है श्री सत्यनारायण सिंह, जो मुजफ्फरपुर में उठा कर समस्तीपुर भेज दिया गया। उन्होंने कहा हॉगज नहीं, अगर वह मडलीय दफ्तर होगा तो समस्तीपुर होगा। मैं जानता हूं कि हन्मतैया साहब बहुत बड़ा इंडिमिनिस्ट्रेशन में सुधार करना चाहते हैं? वयो सोनपुर से कार्यालय मुजफ्फरपुर भेजने का फैसला किया गया, वयो मुजफ्फरपुर में बिल्डिंग बनी और फिर क्यो उसको बाद में समस्तीपुर ट्रांसफर कर दिया गया। क्या इसका कोई श्रीचित्य है ? इस तरह से जनधन के साथ क्यो खिलवाड किया जाता है।

श्रीमत्, मै एक नहीं, अभेक उदाहरण दे सकता हु। मै पटना मेल ट्रेन से जा रहा था तो उसको एक स्टेशन पहिले ही रोक दिया गया। जब मैने पूछा कि क्यो इस गाडी को रोक दिया गया, तो इसके जवाब में कहा गया कि टाटा की माल गाड़ी आ रही है और इस तरह से मेल ट्रेन को रोक कर टाटा की मालगाडी को निकाला गया । यह तो इन्सान ग्रीर इन्सानियत के साथ गद्दरबृत करने वाली बात हो रही है। यह सरकार गुलाम है,पूजी-पतियो कोचेरी है, अरबपतियो की दासी है। चाहे टाटा हो, बिरला हो, जयपूरिया हो, इन लोगों के लिए बड़ी बड़ी मेल ट्रेने रोक दी जाती है। उनके माल ढोने के लिए यह सरकार रास्ता निकालती है, उनके स्टेशन मास्टर रास्ता निकालते है, ग्रौर जितने भी रेल के कर्मचारी है इस काम में सहयोग देते है।

स्रव मैं कण्ट्रोल रूम की बात कहना चाहता हू। ये कण्ट्रोल रूम हमेशा ही खराब रहते हैं। जब किसी गाड़ी के बारे में पूछा जाय कि वह कितनी लेट है. तो स्टेशन मास्टर की स्रोर से जवाब मिलता है कि हमें कट्टोन रूम से पता नी चल गहा है। इस तरह से वनारस, लखन्छ का कण्ट्रोल रूम हमेशा खराव रहता है। इसी तरह से पटना का भी हमेशा खराब रहता है ग्रीर भी वडे बडे जगहों के कण्ट्रोल रूम खराब रहते है। इसलिए इसके बारे में कुछ होना चाहिये।

जब से मिवधान के अन्तर्गत यह पालियामेंट चल रही है तब से शिवपुर और लहरताला
फाटक बेगा, यह कहा जाता रहा है। बनारस
मे शिवपुर वह रास्ता है जहा से लोग हवाई
जहाज पकड़ के लिए जाते है। जब हवाई
जहाज का समय होता है तो उस समय ट्रेन
रोक दी जाती है। अगर कही पहिले समय पर
नहीं चले और बाद में चले तो इस तरह से
रास्ते में ही रुक जाना पड़ता है। इस फाटक
के बारे मे करीब 20 वर्षों से यह कहा जा
रहा है कि यह फाटक बन जायेगा। न लहरतारा का बना और न ही शिवपुर का फाटक
अभी तक बना जिसकी वजह से जनता को
बहुत कष्ट उठाना पड़ रहा है।

श्री उपसभापति : ग्राप ये वाते लिखकर दे दीजिये ।

श्री राजनारायण वे वहते है कि हम चिट्ठी नही पढेगे। श्रापने यह कहावत नही सुनी। श्रन्धेरी-नगरी, चौपट राज। टका सेर भाजी, टका नेर पाजा।

श्रीमन, श्री बडलानी, ये गोरखपुर रेलवे के कर्मचारी है। ये यूनियन में काम करते हैं ग्रीर ईमानदारी से अपना काम करते हैं। इन्हें मनमाने तरीके से नौकरी से निकाल दिया गया। जब उनके खिलाफ कोई शिकायत नहीं थी तो ये हाई मोर्ट में गये और वहां जीत गये। इनकी -डफ्रो हुई। हमने नन्दां जी के सामने पूरा चिट्ठा दिव नाया और नन्दां जी ने कहां कि इनके नाय वडी ज्यादती हुई। जो ज्यादती करन वाले अफसरान है, जो ज्यादती करने वाले रेलवे के कमेचारी है उनने रिलाफ

ग्राज तक कार्यवाही क्यो नहीं की गई कि इस तरह से उन्हों के एक निर्दोष व्यक्ति को नौकरी से निक्षाच दिया। तो मैं माननीय रेल मन्त्री जी से यह जानना चाहना हूं कि उनका मामला किस स्तर पर पडा हुन्ना है। इस तरह के अव्टाचारी ग्रकसरों को जनतत्र में शरण दी जायेगी तो रेलवे प्रशामन का काम किस तरह से चलाया जा सकेगा। इसलिए मैं यह कहना चाहता हूं कि ग्रगर इस तरह के अव्टाचारी ग्रत्याचारी श्रकसरों का जनतन्त्र में वर्चस्व रहा तो रेलवे प्रशासन शुद्ध नहीं रहेगा, ग्रशुद्ध रहेगा क्योंकि इनकी वजह से रेलवे प्रशासन में अव्टाचार बढता ही जा रहा है। हम सरकार से यह बात कह रहे है लेकिन उसकी समझ में यह बात नहीं ग्रा रही है।

श्रीमन, यह रेलवे बोर्ड क्यो ? ग्राज इस रेलवे बोर्ड को भग होना ही चाहिये। जब तक यह रेलवे बोर्ड रहेगा तब तक ग्रच्छे से ब्रच्छा भी रेलवे कर्मचारी जो होगा उसको यह करप्ट कर देगा, रेलवे विभाग का काम नही चलने देगा क्यों कि इसमें पहिले से ही पुराने ग्रुप गड्प टाइप के स्नाफिसर बने हए है। ये लोग रेलवे विभाग में ईमानदारी से काम करने वाले लोगो को ग्रीर ग्रन्छी हिदायतो को भी कार्यान्वित नहीं हो देते है। इन लोगों का एक जाल वन गया है ग्रीर इस जाल को काटो, रेलवे बोर्ड को हटाय्रो ग्रीर शुद्र ढग से ग्रीर प्रच्छे ढ। से रेलवे मन्त्रालय को चलाम्रो। मै फिर कह देन। चाहता ह कि श्रेणी एक ही हो ग्रीर करप्ट ब्राफिसर है उन्हें बिना किसी परवाह के फोरन सेवा से ग्रलग किया जाय।

SHRI DWIJENDRALAL SEN GUPTA (West Bengal): Mr. Deputv Chairman, our friend, Mr. Yajee, has apparently made a good point, namely, priority should be given to those areas which have defence importance for the purpose of extension of railway lines. He has referred to Srinagar, Jammu, Agartala and Nagar

[Shri Dwijendralal Sen Gupta]

land. I say apparently it is a good point because if things have to wait for these extensions, there will be nothing for the whole country to be done in a century's time. Now, civilisation has got to be carried to the villages, and it is through railways that it can be done. Wherever railways have gone, I submit, civilisations has advanced. We talk of removing illiteracy. We talk of rural economy. All this has a bearing on the extension of railways to the villages. While I agree with Mr. Yajee that there is great importance for the extension of railway lines to places like Agartala, Nagaland, Jammu, Srinagar and Manipur, I feel this extension should be part of our defence projects and money should be available for defence projects from out of defence budget which is more than a But I thousand crores of rupees. would not like to dilate on this point. While accepting the logic of Mr. Yajee, I hope the House will accept the logic for extension of railway lines in other areas also. I would place now a point for the consideration of the present Railway Minister who is known to be a man of imagination. It will not cost his Ministry anything but it will only require an attitude, an attitude of doing some social good. If it were to involve money I would not have raised the matter in this fashion. As you know, Calcutta has grown beyond all bounds. Its area has increased, its population has increased—it has got a population of about 7.5 millions. All these people have got to be carried from Calcutta to Howrah station through the bottleneck of Howrah bridge. So for travelling the distance of about 4 miles between my house and Howrah station I have to spend more than two hours and I have to come out of my house two hours earlier. What is my solution to that? My solution is this Mr. Hanumanthaiya will kindly preciate my point. I am sorry to say that I tried to make out this point even in the past but, Mr. Hanumanthaiya, your predecessors have not replied to it. And I am sorry to mention that the Railway Board has sabotaged the whole idea though the Ministers appreciated it. There are seven trains which take Calcutta passengers to Delhi. I am naming

■ P.M. them. The trains are: Rajdhani Express, Vestibuled Mail, Train, Kalka Delhi Howrah Express, Toofan Express and Janta Express. These are the six trains which leave from Howrah. The seventh train leaves from Sealdah and that is the Upper India Express which takes more than 40 hours to go from Calcutta to Delhi. Rajdhani Express takes 17 hours; Vestibuled Train takes 24 hours; Kalka Mail takes 24 hours and the other three trains-Delhi Howrah Express, Toofan Express and Janta Express--take between 32 and 34 hours. Naturally people would like to travel by fast trains for which they have got to go to Howrah. Now, what is my suggestion? How can you avoid the people rushing to Howrah which creates a bottleneck? Please any of the fast trains-if you can divert all, well and good-from Howrah to Sealdah. Let at least one fast train leave from Sealdah instead of from Howrah. It will not cost much. I am giving you the geography and topography of the routes. The Rajdhani Express, the Vestibuled Train and the Kalka Mail are known to be fast trains. They go by chord line. From Delhi upto Bali the route is common. The Deputy Minister Shri Kisku is at your back. He will kindly, correct me if I am through Belur, Lilloah and the Howrah. If they do not go to Howrah, and instead go to Sealdah, the stations are Bali, Dakshineswar, Dum Dum and then Sealdah. Upto Bali ali the stations are covered. The change is only from Bali on wards. If you divert these trains to Sealdah, you can avoid all the present difficulties to a large extent and it will not cost you much. If you do it, you will succeed in field where all your predecessors have failed and you will go down in history as a man of imagination.

Mr Deputy Chairman, I am telling you another thing So far as railways are concerned, there are various places where people have established their right of cleating stations They have made appears, appeals and appeals All these appeals have fallen flat What do they do now? They start pulling chain and by pulling chain they create stations for themselves Why don't you concede at least their nightful plear I 1 easonable and made several representations There is a place called Jagatdal That is a concentration ınd astrıal large About gve or six jute mills are there and the people of Jagatdal, all da ly passengers either get down at Shamnagar or at Kakınara on the Sealdah line Sir Mr Kisku will fear me out also that thousands of men and women have to go by a rickshaw or on foot about 2 miles to Jagatdal from Shamnager or Kakınara stations Why not a station there itself? Mr Depuy Chairman, Sir, I can tell you, a few years before there was a serious agitation against the removal of Chengail station which is a station on the South-Eastern line from Howrah Now, for the benefit of one jute mill, an old "tation was shifted Mr Kisku will bear me out in this If you can There was an agitation change the place of an old station, two furlongs beyond for no reason excepting the fact that it is for the jue mills, why can t you give tion at Jagatdal? Now, Sir, I have (Time Bell) driven home my point A few words more and I will finish, I would like to tell the House that of far as the railway finance is concerned, we are often told that they are short of funds But I can tell you, with all emphasis, that if there one loophole can be plugged, will be no dearth of flunds

Now, Sii, I would like to know from the Minister how much they pay in a year as compensation for the properties lost in transit from the wagons Wagon breaking has become a big industry and anti-social elements are thriving and the public harbeen told, "No funds" If you spend

if you divert money in compensation there will be no funds, and whatever may be the income, there will be leakage So, what amount you pay by way of compensation must borne in mind Why should it not be stopped? You have got to inquire into it I am told, Mr Deputy Chairman by very responsible persons that many Home Ministers, Home Minis ters of many States, IGs of Police. etc are involved in this because they get money So, it have become a regular practice It is a regular business Unless we stop it, there can be no funds at any time. It is not only a question of the railway finance but it has become a question of law and order in society, and it has become question of social morals also the Home Ministry and the Railway Ministry together act, I believe, some There are allthing can be done India Conferences, there are Confe rences of the Chief Ministernot this be taken up at the Chief M.-Conference? Why not this matter be taken up at the Home Ministers' Conference?

MR DEPUTY CHAIRMAN Please conclude now.

SHRI DWIJENDRALAL SEN GUP-TA Sir, I am finishing now

Now, Sir, in fact there has been no extension of the line in the last few years and no new stations also would like to know from this M nister-ne is a new man and I have no grievance against him as such In 1961 I came here as a Member and in 1964, in the first Se sion-itself I gave i Short Notice Question which was al lowed and that was against the abolition of Purulia-Kutshila railway line There was a notification that it was to be closed. I misisted that it should not be abolished and it was to become a broad gauge line. It has not been abolished, true, because of us Every M nister promised me on the question of conversion to broad gauge also They said it is being surveyed, it is being considered in all respects". This [Shri Dwijendralal Sen Gupta.] is the line which leads to Bokaro. Bokaro steel plant is growing .And if you provide this broad gauge line, it will be a correct economic proposition too. In any case, I would like to know that is the position now. Do not keep the people in suspense.

Then, Sir, the Calcutta Tram Co., and Saxby Farmer were taken over by Government. They were losing concerns. But I fail to understand as to why the Howrah-Amta Light Railway and Howrah Shiakhala Light Railway were not taken over. Gulzarilal Nanda in a public statement told that the discharged employees of the Howrah-Amta Light Railway and Howrah-Shiakhala Light Railway would be absorbed in the Eastern Railway or in South Eastern Railway. That promise has not yet been fulfilled...

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI DWIJENDRALAL SEN GUPTA: I am finishing. I do not know whether Mr. Hanumanthaiya still stands by that promise of his predecessor in office. I also wrote a letter to him. But unfortunately he has not replied to my letter up till now. Members' letters should be replied to ...

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI DWIJENDRALAL SEN GUP-TA: Sir, the unfortunate position is this. In the Saharanpur Light Railway, where there was retrenchment, the employees have been absorbed. But why this distinction in rspect of the discharged employees of the Howrah-Amta and Howrah Shiakhala Light Railways?

MR. DEPUTY CHAIRMAN: Please sit down now.

SHRI DWIJENDRALAL SEN GUP-TA: I am just finishing. Mr. Deputy Chairman, you are very kind to me. Let me speak for a couple of minutes more. I am talking sense. MR. DEPUTY CHAIRMAN: You have already taken about 18 minutes.

SHRI DWIJENDRALAL SEN GUP-TA: Sir, there is Calcutta's own transport problem, which is a very sensitive problem too. Mr. Deputy Chairman, Sir, when you go to Calcutta you can see how people in Calcutta travel in trams and buses. You can see how many accidents take place every day. This is a very acute problem of Calcutta. Every time we were told of technical aspects involved in underground Railways and circular Railway for Calcutta. I would like to know where we stand?

MR. DEPUTY CHAIRMAN: Please sit down.

SHRI DWIJENDRALAL SEN GUPTA: One minute.

MR. DEPUTY CHAIRMAN: No, please. You have been saying this for last ten minutes....

SHRI DWIJENDRALAL SEN GUP-TA: Last point...

MR. DEPUTY CHAIRMAN: Please sit down...

SHRI DWIJENDRALAL SEN GUP-TA: I have not spoken anything about the common man...

MR. DEPUTY CHAIRMAN: It is not a question of speaking about the common man. I have already given you six to seven minutes more.

SHRI DWIJENDRALAL SEN GUP-TA. Just two minutes more. I beg of you two minutes. In the Rajdhani Express there is a serious discrimination. There are four types of people One is the train Superintendent. He gets a special allowance. Why? I do not know. Then the Steward gets a special allowance. I do not know why. But if they get, others also should get. But those who do not get it are the Catering Manager and the Class IV staff, that is, those who come in direct contact with the passengers and

on whose services the prestige of the Railways depends. I say, either give the special allowance to all, or do not give it to anybody.

MR. DEPUTY CHAIRMAN: Now please sit cown. No more. Shri Sukhdev Prasad.

SHRI DWIJENDRALAL SEN GUPTA: One minute, Sir.

MR. DEPUTY CHAIRMAN: No more. Please sit down now. I have called Shri Sukhdev Prasad.

SHRI DWIJENDRALAL SEN GUPTA: Just one last minute.

MR. DEPUTY CHAIRMAN: No more. Please sit down I have given you extension several times. Now please sit down. You have said 'one minute', 'two minutes' so many times and I have allowed you every time. No more now Please sit down.

SHRI DWIJENDRALAL SEN GUPTA: One last sentence, Sir. We have been hearing for long that the running time of the Rajdhani Express is going to be reduced by two hours. I want to know from when it s going to come into effect.

MR. DEPUTY CHAIRMAN: Shri Sukhdev Prasad. Five minutes only.

श्री श्कदेव प्रसाद (उत्तर प्रदेश): उपाध्यक्ष महोदय, मै इस रेलवे एप्रोप्रिएशन विल का समर्थन करता हू श्रीर मै यह चाहता हू कि सदन इसे अपने पूर्ण बहुमत से पास करें। साथ साथ कुछ बानों के बारे में मै अवस्थ आपका ध्यान दिलाना चाहता हू श्रीर वह बात यह है कि जितना गला फाड कर हम यहां पर रेलवे प्रशासन को किटिस इज करते हैं अगर उसका आधा भी हम जनता में जाकर के उममें चरित्र का प्रचार करते तो शायद रेलवे को इतना पाटा नहीं होता जितना कि आज हो रहा है। हम देखने हैं कि हमारे जनस्य क भाई यहा बैठे हैं लेकिन अगर कहीं गोवध के लिये आन्दोलन करना होगा नो सबसे पहले जनना को भड़ कायेगे कि रेलवे

को तोड़ो फोड़ो और फ़क डालो। ग्रगर भाषा का सवाल श्राया तो उसकी शिकार रेलवे होती है। ग्रगर कही पर किसी प्राविम का प्रश्न हो, चाहे तेल गाना हो या श्रीर कोई हो, तो उसका शिकार रेलवे होती है। ग्रगर स्टुडेंट्स को भड़का कर कोई काम करना हो तो उसकी शिकार सबसे पहले रलवे होती है। तो इसकी सारी जिम्मेदारी हमारे उन विरोधी भाइयो पर, उन साथियो पर श्रीर उन लागो पर है। तो मैं यह कहता हू कि यह हमारा प्रशासन, यह हमारी रेलवे घाटे में ना चंन श्रीर उसके ग्रन्दर यह सारी वातें न ग्रावे तो फिर किसमें ग्रावे जबिक सारा कोध उसी पर उतारा जाता है।

उपाध्यक्ष महोदय, मै एक बात ग्रौर कह देना चाहता हु कि हमें इस बात पर ही सन्तोष नहीं कर लेना चाहिये कि हमारा काम मुचार रूप से चले वितक हमें यह देखना चाहिये कि थोडी बातों में हमारे में भी कुछ खामियां है। उन खामियों को हम देखें। वह खामिया हमारी ऐसी है जिनको कि इगनोर किया जा रहा है ग्रौर उसकी वजह से हम इतने नुक्ताचीनी के शिकार हो रहे हैं। हम मानते है कि हमारी याता गाड़ियों में कोई घाटा नहीं हो रहा है लेकिन मालगाडियो में सरासर घाटा हो रहा है क्योंकि माल की जिम्मेदारी हम नहीं लेते। जिनका माल है वह ट्रको में लाद कर ले जाना चाहते है लेकिन वह रेलवे में श्रासानी से नहीं ले जाना चाहते। क्यो? क्योकि जो एलाटमेंट वैगन्स का करने वाला है वह भी इम से कम विना कुछ पैसा लिये वैगन्स का एलाटमेंट नहीं करता । वह माल बाबू है, बिना कुछ लिए हए उसका लदाई का उक्म नही देता इस तरीके से, मैं क्या तलाऊं, पहले तो टुक वाले कुछ ज्यादा उन हैं मगर वे ठीक दग से पहचा देते है। माल जब लद गया तो वे िम्मेबार नहीं होते । वह जिम्मेदारी किसको देकर जाये। तो फिर उसमें भी कई चीजे चोरी में चली जाती है। ये मब बाते है जिनसे हम नुक्ताचीनी देः पात्र होते हैं।

[श्री शुकदेव प्रसाद]

दो, एक बाते ग्रौर है, मैं वहल थोड़े मे कह कर खत्म करू।। मै शेड्युन्ड नास्ट ग्रीर शोड्यूलड ्राइन्स कमेटी का मेम्बर हू । मैरे रेलवज में उनके प्रश्न को ए जामित किया है कुछ सिफारिशे की है। बहुत सारी जगही में हमने एक चीज पाई कि कही पर भी पूरे रेलवे में, चाहे वह कोई भी रेलवे हो, शेड्युल्ड काम्ट्स का कोटा वही भी पूरा नही है। दूसरी चीज यह भी पायी जाती है कि यह कह कर कि साहब यह इन्काम्बीतेन्ट है, यह श्रनडिजविनग है, वही उनका प्रमोशन रक जाता है श्रौर दूसरी वाने होती है। जहां तक उनके रिजर्वेशन का सवाल है, कई साल का टाइम हम पास करके दूसरे लोगों को बिठा देते है। यह ऐसी बात हे जिस पर रेलवे प्रशासन को ध्यान देना चाहिये।

उपसभापित महोदय, श्राप बुरा नहीं मानेगे, मै जानता ह श्राप पक्के समाजवादी हे, पक्षे समाजवादी गाल्म देते हैं इसलिए हमको श्रीर भाई राजनारायण को चिंह है क्यों ि हम सब देण में समाजवाद चाहते हैं। लेकि। दो बाते कह १ के लिए ग्राप मझे माम करेगे, वह है एक भोजन, दूसरा भाषण। भाई राजनारायण होते तो मै बतला देता कि इम दोनो समाजवादी श्राप से भी चिंहते है ग्रोर इन्दिश जी में चिंहने हे कि भाषण श्रीर भोजन में हगारा समाजवाद लाग नहीं होता। बाकी सब बातों में लागू होता है।

श्रभी हमारे नाम रे एक तात श्राई थी कि चार दरजे हैं रेलवे के श्रन्दर उन चार दर्जों को खत्म करके एक दर्जा श्राना चाहिए। लेकिन मैं कथनी श्रीर करनी की बहुत सी बाते पालियाभेंट में सुनता है। लेकिन मालूम नहीं हो पाता कि कथनी वाले करनी कितनी करते हैं।

श्री जगदम्बी प्रसाद यादव पाचवा दर्भायाप भूल गण है। सेलून क्लासः श्री शुकरेव प्रसाद नहीं वह शेंडूल्ड कास्ट वाली वात छोड़ दीजिये। हमारे जो जन सघ ने भाई है उनको मैं श्रच्छा मानता हू, इस मानी में श्रच्छा मानता हू कि उनकी कथनी और करनी एक है। उनकी कहना है बाह्मण ब्राह्मण है, शूद्र शूद्र है...

श्री जगदम्बी प्रसाद यादव मैने सैलून क्लाम कहा था, न कि शेड्यूल्ड क्लास ।

श्री शकदेव प्रसाद यहा जो कुछ साहित्यिक बैठे है, उनकी कथनी मे श्रोर करनी मे जमीन श्रासमान का श्रन्तर है। चाहे राजनारायण को ले लीजिये, चाहे नागेश्वर साही को ले लीजिए, यहा तीसरे दर्जे का सवाल नही है। यहा तो फर्स्ट क्लास ही श्राकर बैठा है। लेकिन दूसरो को कहेंगे कि रेलवे मे चार दरजे समाप्त होने चाहिए। तेकिन मै जन सघ वालो को बधाई देता हूं कि कम से कम वे हरिजनो को हरिजन मानते है, वह यह नहीं मानते कि श्राह्मण की श्रेणी के हो सकते है।

इसके साथ मैं कहना चाहता हूं कि सब से बड़ी चीज यह है कि जैंसा कि मणिपुर एरिया की बात हमारे माननीय मेम्बर साहब ने की तो इस बात को लेकर मैं उनका समर्थन करता हूं और चाहता हूं कि सीमा पर रेलवे का प्रवन्ध होना चाहिए। इसमें एक चीज मैं और जोड़ देना चाहता हूं कि लखनऊ से गोरख-पुर होकर सोनपुर की जो बड़ी इम्पाटट लाइन है उसके बारे में कई साल से ब्राडगेंज का प्रक्रम चल रहा है। यह मैं इसलिए उठाना चाहता हूं कि जब भी उत्तर से हमला हो तो हमारी फौजों ने लिए ग्राम्स ग्रौर एम्यू-निशन ग्रौर दूसरा जरूरी सामान जल्दी जल्दी कैंसे पहुचाया जा सकता है बयोंकि वहा ग्रौर कोई यातायात के साधन नहीं है।

न्नन्त में चलते चलते मैं एक बात ग्रौर निवेदन करना चाहता हू ग्रौर वह यह कि दिल्ली ें स्टेशन पर जाकर देख लीजिए कि जो थर्ड क्लास की स्लीपर के रिजर्वे शन वाले लोग वहा ग्राते है तो उसकी लिस्ट ग्रगर कोई पढ ले तो मुझे ताज्जुब होगा क्यों कि उसको पढ़ने के लिए कोई तामिल वाला जाएगा तो कहेगा हिन्दी लिखा है, कोई हिन्दी पढ़ा लिखा जाएगा तो कहेगा तामिल है। प्रग्रेजी वाला कहेगा यह तो उडिया में लिखा है। कोई उसे पढ़ नहीं पाएगा। रिजर्वे शन का इन्चार्ज दूर खड़ा रहेगा। ग्रन्त में जब न्ट्रेन चलने को होगी तो ग्राखिर में जाकर सामने ग्रा जाएगा ग्रीर दूसरे लोगो से पैसा लेकर काम चलाएगा। तो इस तरह से उनकी गडबड़ी चलती है। दूसरी एक बात है. ...

श्री उपसभापति नहीं, ग्रब बैठिए।

श्री शुकरेव प्रसाद एक बात ग्रीर सलती है। जितने वायरमें न है, लाइनमें न, इलेक्ट्रिशयन है, वह कही दूर जाकर बैठे रहेगे ग्रीर जैसे ही गाडी चलने को होगी, सिगनल हो जाएगा, उस वक्त सब कतार बाध कर एकत्र हो जाएगे स्टेशन पर, यह दिखलाने के लिए कि दरग्रसल ड्यूटी पर खडे है। लेकिन उसके पहले वह दिखायी नहीं देते।

इन शब्दो के साथ मैं इस विल का समर्थन करता है ।

श्री जगदम्बी प्रसाद यादव (बिहार) । सिफंदो मिनट के लिए कुछ कहना चाहता हूं।

श्री उयसभापतिः बाद मे पूछ लीजिएगा।

श्री जगदम्बी प्रसाद यादवः एक मिनट से बेशी समय नहीं लगेगा।

श्री उपसभापति: ग्रच्छा तो एक मिनट मे कह दीजिए।

श्रो जगदम्बी प्रसाद यादव माननीय उपसभापति महोदय, मैने कई वार बिहार देश की रेलवे समस्या माननीय रेल मती

महोदय के सामने रखी लेकिन उस पर अभी तक कोई समाधानकारक उत्तर नहीं मिला। धनबाद का एक ग्रौद्योगिक क्षेत्र है जिसका सीधा सम्बन्ध पटना से नही होने के कारण उसका लाखो का व्यापार पटना से नहीं हो सकता है, कलकत्ता से नहीं हो सकता है। दुमका एक जिला है बिहार का जो मुख्यालय है, उसका सम्बन्ध रेलवे से नही है। इसके ग्रलावा साहबगज-क्यल के बारे मे न मालुम कितनी बार मुझे रेलवे की उपेक्षा का शिकार होना पडा। ऐसा लगता है रेलवे मतालय ग्रपने कानों में तेल डालकर बैठा है। न उसमे डबल लाइन पहें, न उसमे सवारी गाडी चले । ग्रीर यह जो वचन दिया था कि वैद्यधाम से भागलपूर तक गाडी चलेगी उसकी भी पूर्ति नही हुई। जमालपुर कारखाने का काम डिले होता चला जा रहा है। तीन पचवर्षीय योजना बीतकर चौथी पच-पर्षीय योजना चल रही है लेकिन वहा काम का सिलसिला बद है। लोकोमं टिव्ह, डीजल से चलने वाले इंजन बनाने का कारोबार वहा शुरू नही हुया । मालगाडी का वैगन बन सकता है वह भी ग्रभी तक प्रारम्भ नही कियागया है।

श्रीमन्, मती महोदय ने एक बार एक डीलक्स गाडी पटना से होकर चलने की घोषणा लोक सभा मे की है। मैने मत्नी महोदय से ग्राग्रह किया है कि ग्रगर वह क्यल मे ठहरने की ग्रनुमित प्रदान कर दे तो समूचे लूप लाइन के यातियों को उससे लाभ हो सकता है।

श्रीमन्, दिल्ली की श्राबादी लगातार बढ रही है। केवल मोटर श्रीर बसो के जिए यहां की यातायात की समस्या का निदान नहीं हो सकता है। दिल्ली के लिए जो रिग रेलवे की योजना बनी थी उसका निराकरण ग्रभी तक नहीं हुग्रा है। दिल्ली की ग्राबादी के बारे में जो ग्राकडे लगाए जाते है, उससे कहीं ग्रधिक ग्राबादी हो गई है। तो

[श्री जग**दम्बी** प्रसाद यादव]

दिल्ली जैसे शहर का मोटर स समाबान नही निकलता । इसलिए मै चाहंगा, रेलवे मंत्री महोदय जब तक इस स्रोर ध्यान नही देंगे तब तक दिल्ली की समस्या कलकत्ता की तर हभयंकर हो जाएगी ग्रौर शायद उससे भी दृष्कर हो जाएगी। अगर आप चाहेंगे तो उसकी समस्या का समाधान हो सकता है

SHRI K. HANUMANTHAIYA: Sir, I have had the benefit of several Members placing their points of view in regard to the Railway Administration. I am happy to note, except probably one Member, the other Members approached the problem with great seriousness and earnestness. Many the suggestions they have made are very useful and I have listened them and I assure them that I am going to pursue everyone matters that they have raised.

Sir, I do not know; some Members have set affoat a rumour that I do not reply to the letters of Members Parliament. I wish Members of Parliament—only two have spoken about this mater—when they make such serious statement, first ascertain facts and then make the statement.

JAGDISH SHRI PRASAD MATHUR: Your previous statement in the Rajya Sabha has confused this.

SHRI K. HANUMANTHAIYA: My hon, friend is in the habit of getting confused; I will clear his confusion These three months or so that I have been in office I have received 974 letters from Members of Parliament; not only Members of Parliament, even Ministers and Members of the State legislatuers write letters to me and their number is 94. I have so far been able to reply to 357 letters. You will see I receive on the average ten to fifteen letters a day. You can kindly see; the matters you raise are very important and serious matters, matters involving high expenditure and sometimes high policy, and I have to get them examined. Many a time if the demand relates to some amenities in one part of India or the other I have

to get information from the authorities concerned. Naturally it takes some time for me to reply and I want those friends to see whether the letters I have received. . .

श्री जगदम्बी प्रसाद यादव एक महीने तक जवाव नहीं दिया जिसके कारण कपयजन हःता है।

SHRI K. HANUMANTHAIYA: you go on interrupting that will not help you to get your reply earlier. Please don't be under that impression. If you try to browbeat that is not the parliamentary way at all. I will give you the reply.

 A_S I was explaining, there are some points which have got to be examined and it necessarily takes some time. J cannot just say whatever comes uppermost in my mind. You write with earnestness and I have to examine and deal with it with earnestness. Some may take two or three days, some may take months because I have got to get reply from others. Therefore none of need be under the impress on that I do not reply to the letters. As I told the other House. I am not one of those people who have become a votary of the parliamentary system of Government because I have got a Minister's place; I am one of those who the last thirty years has done whatever I could by way of sacrifice, by way of continuous work, for the establishment of parliamentary democracy in this country. I am not a careerist. If a man like me does not respect the wishes of the Members of Parliament I assure you nobody would. I therefore request the hon. Members, instead of giving currency to these false rumours, it is up to them, it is their responsibility to ascertain the facts and then speak on the subject openly in the House. I am very sorry that some Members make it a habit to catch any straw that flies in the wind in order to make some kind of what is called

attack on the Government or the Ministers as the case may be. That is not the right approach at all. The only qualification is-again I would repeat-it is not that I am doing something new, for the last 20 years of our working this democracy there are certain conventions that have established in this House. Several Committees and Commissions recommended the lines along which Members of Parliament have to pursue grievances on policy matters and grievances on individual matters. There is a circular issued by the Ministry of Parliamentary Affairseveryone of you must be in possession of that I suppose—and I am trying to follow that circular to the best of my ability. And you will kindly see the Minister and Railway Board are expected to deal with high policies and programmes and guidance and advice to whole of the administrative struc-The personnel in the Railway Administration, as all of you know, number about 13-12 to 14 lakhs of people and if we sat for the purpose of examining every individual grievance, even ten Ministers will not be sufficient for that purpose. why the parliamentary circular says that individual grievances relating to personal matters, that is, transfer, promotion etc . . .

SHRI K. CHANDRASEKHARAN: As far as possible.

SHRI K. HANUMANTHAIYA: . . . should not be taken notice of by Members of Parliament.

SHRI K. CHANDRASEKHARAN: It says as far as possible.

SHRI K. HANUMANTHAIYA: That is a simple matter which I know.

SHRI K. CHANDRASEKHARAN: That is there in the circular.

SHRI K. HANUMANTHAIYA: I have myself gone through them; it is

twice-rejected, the thrice-rejected applications that come again to me. Members of Parliament naturally do not know the other side of the They come and weep before you or they catch hold of other relatives and sometimes women and children come. Therefore, you are naturally moved by considerations of kindness, but there is the other side of the case also. If you want me to examine every application that comes to me, you cannot, even five hundred of you will not be able to look into the matter and decide the case. With all this it is not a question of 'as far as possible'. If I do it in one case and if I do not in another case...

SHRI K. CHANDRASEKHARAN: The circular says 'as far as possible'

SHRI K. HANUMANTHAIYA: Youwill kindly see that suppose I attend to your letter and I do not attend to a letter from my hon. friend, Mr Varma, from the Jan Sangh, he will at once attribute me with partiality or discrimination. Therefore, I used these words 'as far as possible'. When I feel on the face of it that there is some injustice, I will pursue it. I went into one or two cases. I can tell you of one case. One Member of Parliament gave me a letter saying that a ticket collector has been unreasonably suspended. My first impulse was that such letters were usual. Then, the Member of Parliament told me that this ticket collector had been suspended because he was an honest man. During the course of checking he found some ticket travellers who happened to be the relatives of an officer of the Railway. Then, I at once pursued it. I have not only cancelled the suspension order, but I am going to give him some prize, some emoluments to him. I am going to punish the railway official. This is the sort of corruption that is on. I have recently sent out a circular. I have said that the railway employees get three or four free passes. In spite of that they have made it a profession to practise ticketless +ravel for personal profit. This is true. That is why Nandaji made an effort through [Shri K. Hanumanthaiya]

a non-official, voluntary organisation. It has not been able to meet what is called the dimensions of the problem. I am myself taking the line to pursue this matter. It becomes such a tremendous problem. We have, all of us, to give thought to it. I give here and now an assurance to Members of Parliament. Whenever you travel if any of you find anything irregular, incorrect, ticketless travel or corruption, I proceed on the presumption that the Members of Parliament must be correct because they have no motive -against the concerned officials. soon as I assumed office, whenever there was a complaint, even from Members of Parliament, I found the "We made investiga**us**ual reply: tions. It could not be traced and it could not be proved." Then, I put my fcot down on that kind of procedure and said: When a Member of Parliament, a man from the public, writes -a letter, you must proceed to punish, instead of investigating it and ultimately ending up saying 'not traceable'. I have punished several such people. I will give you the statistics later on, because there is no time. Therefore, the whole direction of this procedure sof evasion, of escaping responsibility of shielding colleagues, has been reversed, I go on the presumption. whenever there is a complaint, that they are guilty and unless they show that they are honest we are going to pursue the procedure of punishment, maybe, to begin with a little punishment and later on severe punishment. Therefore, I do not want any Member of Parliament to be influenced by this 'false rumour that the Railway Minister is not replying to their letters. is true, as my hon, friend says, that -scmetimes it takes one month. I cannct help it because I have to get information in some cases from the nook and corner of India, but I do not know-I will be able to later-whether the previous Ministers were more considerate in the matter of writing letters to Members of Parliament than I have proved to be.

SHRI DWIJENDRALAL SEN GUP-TA: They used to acknowledge first and then give the reply. You do not acknowledge even.

SHRIK. HANUMANTHAIYA: That will be done. There is no difficulty. Sometimes instead of writing letters I have given instructions to my officers that if it is possible within a week to send a final reply, they should do so. You look at it from your point of view. I hope you will one day become the Railway Minister and there will be so much work in the Railway Ministry. You will realise if you come and sit with me for an hour how many files I have to dispose of, how many Members of Parliament I have to see every day, how many deputations have to see. Still I have to write all these letters. You will realise difficulties only if you sit with me at least for an hour. Please do not run away with the impression that I waste time and I am negligent in replying to About these letters, if you write the letter and irrespective of the reply if you want an acknowledgment immediately, I will do so; let us come to that understanding.

SHRI DWIJENDRALAL SEN GUPTA: We are not asking for that.

SHRI K. HANUMANTHAIYA: You should not speak for everybody. Here each Member has his own way. In spite of all complaints everyday I see four or five or ten Members of Parliament. They do not take anybody's permission. come and see me. Let us not assume that we are speaking for everybody in the world. If you want it, you will have it. If other Members of Parliament want some other particular procedure, I will follow the procedure they indicate. It is impossible for me they to lay down the standard of conduct for every Member of Parliament.

The hon. Member Shri Sri Rama Reddy who began the discusion was very kind and considerate to me personally and so also many other Members of the House. I am grateful to them. It is like a truism. Whenever this House which are the master not only of me personally as Minister but the entire administration of the Government give us an objective assess-

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ment, they give us much encourage. Whenever you see good work done and you say it is so, it gives us much encouragement. It there is any mistake or default on my part or on the part of the administration and it you point it out, I am the first man to proceed in all earnestness to recury Therefore, regarding the suggestions that my hon friend has made regaiding Mysore he will find in the Buuget speech itself that the Guniakal-Bangajore line will probably be taken up, so also the conversion of the metre gauge line irom Cochin to Trivandrum, and also the Viramgam line in North India The e are the three lines that I have already in view for immediate implementation About the other lines asked by various other hon Members, and they have made so many suggestions, it is not that they are undesirable or unwanted or unnecessary I concede that they are necessary But as you see the type of administration we have under the Constitution is one or parliamentary democracy, also it is a Plan programme that we pursue Therefore, t1 Railways or any Minartry must have Plan provision to begin with Then that Plan provision will be aliotted in the annual Bud-Today in the Fourth Five Year Plan there is no money at all for new The Re 66 crores that had been allotted have already been earmarked for the lines that are already under conrideration or under progress as far as conversion is concerned That why I made that point in this House as well as the other House Everyone of you knows that there is a cut in the Plan provision of Rs 250 crores and I have requested for the restoration I have written to the of that cut Prime Minister, I have written to the Planning Commission and I have conveyed the views of the hon Members regarding new lines and I will certain. ly pursue the matter, and I hope since the Fourth P an is under review and it will come before you for discussion, with your help and co-operation that cut is restored, I will be able to take up many more lines

SHRI N SRI RAMA REDDY One question.

SHRIK HANUMANTHAIYA in the end you can ask questions. So far as Calcutta is concerned, I see the point It you look at the Census figures, the growth of cities in India has taken place up to 200 per cent, in some cities. Four cities, I think-Delhi, Caicutta, Ahmedapad-have and Bangalore grown times or something tour like that And nobody knew, and it is not that anybody intentionally neglected what is to be done. These cities grew so suddenly that it was impossible to cope with the problem because even if one thousand crores were to be spent, it would be impossibie to provide facilities with the increase of population, whether it water supply or drainage system any other thing But the Planning Commission has mit at is called extra-Parliamentary provision for Calcutta, Bombay and Madras, so far as these circular railways are concerned, and the Russian Team and other teams have examined it Ultımately, they have come to the conclusion that instead of overground raiway of any type, it is better that underground railway 1/3 constructed so far as Calcutta is concerned, first priority has to be given to it agree because Calcutta is the one city which has most suffered not merely because of the increase in population, but because of various unexpected political problem that have been there, including the refugee problem that is facing us today. I went to Calcutta, as you know, the other day, and I have met the various By October the Project Reofficers port will be ready And I do not want to waste any + me, about expertise I am told by the railway experts that there is not sufficient expertise in our country to make these underground So we want some foreign railways experts And we thought of the Russians themselves We want twenty crores of foreign exchange for this purpose also. That again, we are asking the Russ an Government I have written we have sent express messages to our Ambassador for this purpose

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And I told the Calcutta people also, your Chief Minister-if there is likelihood of any delay—Moscow is just a few hours of flight—I will personally go and see that these things are finalised with the least possible delay the moment the Project Report is finalised and a decision taken. I want the toreign exchange problem and the expertise problem also to be solved. It is the intention of the Government of India that Calcutta should be provided with this underground railway as soon as possible and I hope after the finalisation of all these methods, the construction work itself should begin. And I will be very happy myself, apait from pleasing you, if the work start somewhere by the end of year or in the first one or two months of the next year.

Sir, many Members have spoken of labour problems, and also that the two Federations have been recognised and the other Federations have not been recognised. That is true. I am unable to deal with this problem all by myself. Hon. Members will see what a difficult question it is. It is a question not only of this Ministry but pertains to various other Ministries We have to take joint decisions That is why the Government is thinking of evolving a new labour policy. A Conference is to be shortly held. But I do not want to take shelter under these protective forces though they are good protective Whether recognised or recognised, I do not mind. As the saying goes, "For forms of government let fools contest Whatever is best administered is best" Therefore, I am to follow that policy Whether it is recognised or un-recognised, let the officials take care of it. A Minister is not an official. I personally would like to meet every labour leader who has got a say in the railway administration That is why I announced in the House the other day that I am going to set apart half a day in a week for the purproblems, pose of discussing labour their grievances and their difficult es and find solutions for them also. Therefore, whatever be the nomenclature of the labour unions, they may freely ask

for time and I will fix the time, and if they indicate their problems I will have them studied by the time they meet me. Then let us sit earnestly to solve this problem. And such of those problems which can be solved we shall solve. Such of those problems which cannot be solved let us say that they cannot be solved. At least this frank, forthright approach has to be adopted.

I may tell you for your information, Mr. Menon, the other day some unrecognised U.P union representatives came in a march, ten of them. They were auto-drivers. I told them that here I am a Minister. Therefore, the meeting will become official. Therefore, I asked them to come to where they would have their house, breakfast and then we would discuss on the breakfast table. They came, and they told me that this was for the first time in their life that they had taken breakfast with a Minister. So whether a union is recognised or unrecognised does not matter with me. I will tell you that I am human with labour, and if any person carries on the propaganda that I am not helping the labour, that is untrue.

The other day when I was travelling in a train I thought of looking into the difficulties of the driver personally. So I got into the diesel engine myself and sat with the driver. And do you know I found out much more than any of you can. The engine maintenance was bad itself. The two speedometers were not working. Still the man was driving because he has got into habit of assessing the speed by merely seeing the track. He has been doing it I saw to my surprise that the train which was carrying the Railway Minister and the Chairman of the Railway Board did not have its metres working We called the electrical men. They gave all sorts of replies. Now I have instructed the concerned Member to issue a circular that every train will be examined by appropriate authority. Whether it is the Maintenance Engineer, or the telecommunication people or the electrician, whoever is found wanting we are going to punish them,

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to begin with at least by withholding their increments because under the Constitution we cannot dismiss straightaway. They can go to a court of law and question the dismissal and the court of law, sitting at a distance, will say, "What is wrong with the man?" And that is the real reason for inefficiency. I am going to take steps personally that every one of those people who are responsible for any failure will be proceeded against. And such those people who do their work well and up to standard will be rewarded and they will be promoted. why I have sponsored a policy performance report, as recommended by the Administrative Reforms Commission. This confidential report "good", "bad" or outstanding sometimes emanates merely out of pleasure of the superior officers; sometimes it may be good. Hereafter we are going to see that a register is kept as to how the persons under one's charge—whether he is the Manager or the Operating Superintendent or the Mechanical Engineerhave done their work. It is on that basis promotions and emoluments are going to be determined hereafter. Sir, one particular appeal I want to make to the labour unions, whether they are recognised or unrecognised; I am not bothered with these cobwebs of official procedure. I want their cooperation. They know best where theft is taking place where ticketless travelling is taking place. Individually they may commit some mistakes they may even be corrupt. But collectively as a trade union, I every hope they will be able to act patriotically, to improve the name of the trade union and the worker and bring about the good of the country. You cannot see the absurdity of it as I see. One of my hon, friends asked how much compensation we are paying every year. Sir, we are paying Rs. 12 crores as compensation. And in order to prevent this theft and pilferage, we are maintainig a Railway Protection Force paying Rs. 14 crores year. Therefore, even if there is no

policeman, probably we will be better We are paying Rs. 14 crores to lose Rs. 12 crores. This is the state of affairs. I would throw a challenge to Mr. Menon and to my friends. I will give this Rs. 24 crores to the labour unions if you offer to stop all theft, damage and pilferage. You distribute it among them because it is money; they have got that money. I will be very happy. If alı labour unions make a joint effort, I will earmark this Rs. 20 crores for them so that they may distribute it per capita according to performance. Therefore, I am not thinking in the routine way. In the routine way we will never be able to solve the maladies that are bothering the Railway Administration. We have to do something extraordinary something of the way and this Rs. 20 crores is given as reward to all the unions collectively or to the labourers individually; it is their own affair. I am prepared to go to that extent. Even in the matter of construction, if the labour unions with true patriotic spirit undertake to construct railway bridges or new lines, let them it up. I know contractors do work for mere patriotism. At least there will be 10 to 20 per cent margin of profit for them. Let that margin go to the labour unions or cooperative societies. Only they must be able to do the work more efficiently and more honestly. Many hon, Members mentioned about the Vidhan Soudha. That is the way I did it. If I had given the construction of Vidhan Soudha to a contractor it would not have been built even within 10 years with such fine work. I constituted three divisions under three Executive Engineers so that simultaneously each division could build one wing. That is how I was able to get it built in less than two years. Apart from its beauty, that building holds the record in the whole of India not merely for the speed with which it has been built, but also for the Iowest if you compare its cost with the cost of any public building in India. That was done because the contractor was not there. It cost about 2½ crores

[Shri K. Hanumanthaiya] and I saved Rs. 50 lakhs. If the contractor had been on the scene, he would have taken this Rs. 50 lakhs. No contractor is foolish enough to work for less than that. It is true socialism that I want. Yoy all, concede that the middleman, whether he is in the name of an agent or a company or a managing agent, should not be allowed to make profit. I am of opinion in this area also let not the middleman or the contractor be allowed to make profit and in their place let soc eties and trade unions of workers themselves come into the field, I will give them all facilities and encouragement. And having taken this up they should not turn out to be like our departmental catering. When we thought that contractors were very bad people, devised the system of departmental catering, and all of you personally know how well it is. And here you quot Japan, Japan, Japan. If you study the Japanese labour policy. management policy, their anxiety is like that of a cricket team. They want to win and establish reputation. All the firms and labour unions in Japan have got the target of international ranking. They want to show that the'r firms or concerns are able to goods cheaper, and goods of better quality, than those of any other coun-Therefore, they have got the try. target of safeguarding the reputation of their firms even as a cricket captain and the players are particular about safeguarding the reputation of their team. It is with that spirit that they work. Here whether that spir t permeates even in public undertakings is for you to see. I do not want to make comments upon that. You are as much aware of the psychology, of the attitude, of our people, whether it is a public undertaking or a private undertaking. So, leaving what called the high level attitude workers, whether it is high or low, if you merely speak of Japan, England and Germany, you will have exhibited your knowledge about the affairs those countries and nothing else.

श्री जगदम्बी प्रसाद यादव : सदस्यों की

समस्याए भी हल की जाए, जा श्रापके सामने खो है।

श्राके हनुमन्तेयः : थाइ। अंग्रेजा में वाकरा।

Sir, so far as accidents are concerned, they are coming down. I do not want to burden you with all the details. But I am not satisfied and I have also made it a point that I will personally see into he reports of every inquiry that is made after the accident and I want to severely punish people who are responsible for these acc -dents, whether it is the driver, whether it is the signal man, whether it is the telecommunications man or the station master. Here you have heard of accidents and questions are raised in Parliament. But none of you has cared to know what happened after an inquiry has been made, including myself. Hereafter we have to pursue the guilty with a relentless attitude to punish them so that they may be made an example for other people....

SHRI J. P. YADAV: We shall know how many guilty are punished. You must give the details.

SHRI HANUMANTHAIYA: Yes, I will certainly give the statistics.

MR. DEPUTY CHAIRMAN: I think you have covered almost all the points.

SHRI K. HANUMANTHAIYA: If the honourable Members find that I have done some justice to the points that they have made, I will be very I do not want to inflict on happy. them more of these details. But there is one point I wanted to refer An hon. Member made the point that Scheduled Castes must be represented properly in the railway services. I am straightforward and I have no prestige except the prestige that comes out of the statement of truth. Though we have guaranteed to the Scheduled Castes and Scheduled Tribes certain safeguards and we have issued Government orders fixing certain percentages, unfortunately, not only in the

[Shri K. Hanumanthaiya.] Railway Administration, but in many other administrations, they have not been fulfilled lt is a mistake not only to be owned, but to be rectified too. I am not merely thinking of conferring favours on them I am propos ng to appoint persons belonging to them_ Scheduled Castes and Tribes selves as Chairman of Public Service Commissions so that they will In Bombay one care or this appointment has been made. I will get statistics to show whether that gentleman who belongs to the Scheduled Caste has been able to bring up the percentage to the required level. There is going to be another valancy soon and I have already decided in my mind to appoint a Harijan again as Chairman so that we need worry as to what percentage has been filled and I have had consultations with other higher authorities on this I will give him full freedom to justice to the Scheduled Castes and Tribes It is in this spirit that I will proceed to fulfil expectations the raised through the circulars and Constitutional guarantees And this will do in a spirit of oath-taking. have taken oath to the Constitution and all of us have done it. When we take oath, it is not like some witness taking oath in the witness box of any court We, the hon Members of the House, have taken it in a spirit of truthfulness and I hope we will be able to do much better justice these people than we have done so far

My hon friend there-probably he belongs to Forward lock -spoke very well I was very much impressed by the earnestness of his appeal. spoke about even trains, etc He has made a suggestion But I have examined that matter I will invite him so that we will sit together and discuss the matter Several Members come to me I sit with offi. cers and we take decisions then and So many hon, Members have this experience It is only when they do not see me, sometimes they get angry. People who see me do away with some satisfaction, though with full satisfaction I do not say that.

Shri Antani is not here. He has proposed a line, namely, Gandhidham-Bhuj line. The survey is already in progress and it will be completed within four months. As soon as the survey report is received, it will examined and a decision taken.

There are many other points have two alternative proposals for you to accept or modify I do not want any suggestion made by any hon. Member on the floor of House to go unanswered merely because I have no time or material readily available to make replies I will get all these points examined prepare seriatim replies Whether replies should be individually sent whether they should be kept in the Library is for you to decide As you will see, I am your Minister and ser-How many letters I have to reply to? Therefore you will appreciate that physically it may not be possible for me to reply to every suggestion.

Some letters will be signed by my colleague, the Deputy Minister, and some will be replied to, according to the allocation of the subject, by anyone of us Therefore, please do not get angry with me saying, "He has not replied, but he has asked the Deputy Minister to reply" This is the only concession I ask.

SHRI NAND KISHORE BHATT: We are only concerned with the replies to the questions that we have raised, because we have to show them to our people That is all

K HANUMANTHAIYA. SHRI Thank you very much You have holped me Therefore, Sir, I will prepare replies to every one of the suggestions made Therefore nobody, no Member need be under any wrong impression. Mr Varma, my friend, Varmajı. I think he is Varma-

MR. DEPUTY CHAIRMAN: He is Mr. Vadav.

SHRI K HANIIMANTHAIVA Mr. Yadav, instead of all that getting up and saying so many things, please walk into my Office and let us discuss your points.

श्री जगदम्बी प्रसाद यादव (बिहार) : उन्होंने ग्रभी कहा कि हरिजनों को प्रश्रय दिया जायेगा । तो में यह जानना चाहता हं कि ने उनको श्री एस० पी० वर्मा के सम्बन्ध मे जो कचडापाडा में सेनेटरी इन्सपैक्टर हैं ग्रीर उन्होने इस्कीवेन्जर की जगह पर एक ब्राह्मण ग्रौर केवट को एपाइन्ट किया, तो इसके खिलाफ उसने पहिले तो 45 दिन तक भख हडताल की ग्रौर उसके बाद फिर उसने 48 दिन तक भख हडताल की। उनकी इस कार्य-वाही की वजह से उसको नौकरी से निकाल दिया गया । जब ग्राप जवाब दे रहे थे ग्रीर लोग तालियां बजा रहे थे. तो मैं ग्राश्चर्यचिकत था कि जब भ्राप हरिजनो को प्रश्रय देने की बात कह रहे हैं और दूसरी स्रोर मैंने जो शिकायत भेजी थी उसका जवाब तक नही दिया जाता है । जिस ख्रादमी ने प्रोटेस्ट किया ग्रौर 45-48 दिन तक भख हडताल की उसके धारे में ग्रापने कोई जवाब नहीं दिया ग्रौर उरकी कोई रक्षा नहीं की।

श्री उपसभापति : ग्राप उनसे जाकर मिलिये।

SHRI K. HANUMANTHAIYA: do not understand what you are saying. Why are you wasting the time?

श्री जगदम्बी प्रसाद . यादव मैं यहां पर इसीलिए बैठा हं ताकि माननीय मन्त्री जी मेरी बातो का उत्तर देगे । हमने माननीय मन्त्री जी से कहा था कि धनबाद से पटना तक डाइरेक्ट लाइन हो । दुमका रेलवे हैडक्वार्टर होती हुए भी वहां पर रेलवे के लिए कोई कनैक्शन नहीं है। जमालपुर में वर्कशाप था जहां पर 21 हजार ग्रादमी काम करते थे

लेकिन ग्रब घटकर 8 या 9 हजार हो गये हैं। पहिले वहां पर वास्प इंजनो के लिए काम होता है लेकिन जब से डीजल भ्रौर बिजली के इजन बनने लग गये हैं तब से वहा पर काम कम हो गया है।

No. 2 Bill 1971

SHRI K. HANUMANTHAIYA: cannot discuss the details here. is the mistake he is doing,

श्री जगदस्बी प्रसाद यादव : ग्रापन हमारी बातो का जवाब नहीं दिया । हम तो यहा पर भ्रपनी बातो का जवाब सूनने के लिए बैठे हुए हैं।

श्री के० हनमःतेशाः जवाब देगे।

श्री जगदम्बी प्रसाद यादव: कोई जवाब नहीं दिया जाता है, केवल यह कहा जाता है कि तम्हारी बातो की जाच कर रहे हैं।

श्री उपसभापति : उन्होने कहा है कि ग्रभी उनके पास जवाब नहीं है ग्रौर हर एक की बात का जवाब भेज दिया जायेगा । ग्रब श्राप बैठ जाइये। want to add anything?

SHRI MOHD, SHAFI QURESH: Not now. Sir

श्रीकल्याण चन्दः यह जो प्रश्न है बहत ही महत्वपुर्ण प्रक्त है ग्रीर इसका जवाब दिया जाना चाहिये ।

श्री उपसभापति : श्राप वैठ जाइये ।

श्री कल्याण चन्द्र: मै यह कहना चाहता हं कि इलाहाबाद में जो चीफ रिजर्वेशन सूपरवाइजर है वह वहां पर 25 वर्षों से है ग्रौर जो शिड्युल्ड कास्ट का चीफ रिजर्वेशन क्लर्क था उसको पजाब बदली करके भेज दिया गया है। लेकिन मन्त्री जी यहा पर इस तरह का आश्वासन दे रहे हैं भ्रौर एक व्यक्ति के माथ रेलवे विभाग का यह व्यवहार होता

श्री जगदम्बी प्रसाद यादव : इस केस को ग्राप क्यो नहीं सी० बी० ग्राई० के सिपूर्द कर देते हैं।

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No MR. DEPUTY CHAIRMAN: talk now, Please sit down, Mr. Yadav.

DWIJENDRALAL GUPTA: Sir. I would like to ask one question. May I know from the hon. Minister whether he has got the Report of the Technical Committee on the issue that the railway track is risky for Express Trains like the Rajdhani Express?

SHRI K. HANUMANTHAIŸA: I will not be able to reply straightway.

JAGDISH PRASAD SHRI MATHUR: Sir, on the double fare on the unremunerative lines, what decision have you taken?

SHRI K. HANUMANTHAIYA: The decision that I personally want to take is that I do not want the railways to suffer deficit budgets on account of unremunerative lines.

श्री न गेविर प्रसाद शाही : मैं माननीय मन्त्री जी से यह जानना चाहता हं कि लगभग 8 साल पूर्व सरकार ने यह निश्चय किया था कि बारावंकी-गोरखपुर लाइन को ब्रोडगेज में बदल दिया जायेगा । इस लाइन के बारे में सर्वे भी हो चुका है ग्रौर उसकी रिपोर्ट भी ग्रा गई है, लेकिन ग्रभी तक रेलवे मन्त्रालय ने उस पर ग्रमल नहीं किया है ग्रीर न ही किसी प्रकार का निश्चय लिया है। जब इसके बारे में मैंन स्वयं सदन में प्रश्न किया था, तो यह उत्तर मिला कि वहां पर सर्वे किया जा रहा है। मगर सच बात यह है श्रीर में रेलवे बोर्ड की फाइलो ग्रौर कागजो से यह साबित कर मकता हूं कि यह सर्वे की रिपोर्ट ग्रागई है।

श्री उपसभापति : ग्राप सवाल पूछिये । श्री नागेइवर प्रसाद शाही: मैं यह कहना चाहता हं कि यह एक महत्वपूर्ण इलाका है ग्रौर टेल कर्माशन ने भी यह रिकमेण्ड किया

था कि यहा पर ब्राडगेज लाइन ब नी चाहिये। इसके स्रासपास चार जिलो मे करीब सवा करोड लोग बसते हैं स्रौर ब्राडगेज न होने की वजह से उनकी तरक्की रुकी हुई है। जिस समय चीन ने नेफा पर हमला किया था उस समय यह लाइन पैसेजरो के बजाय फौज के लिए कर दी गई थी। तो मेरा निवेदन यह है कि सूरक्षा की दष्टि से, प्रगति की दष्टि से भी इस लाइन को ब्राडगेज मे बदलना बहत ही श्रावण्यक है। मै माननीय मन्त्री जी से यह जानना चाहता हूं कि इस बारे में सही पोजीशन वया है। क्या सर्वे हो कर स्रा गया है श्रौर स्रगर श्रा गया है, तो उसकी प्रगति के बारे में बतलाया जाना चाहिये।

SHRI K. HANUMANTHAIYA: A reply can be sent. I cannot straightaway reply.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consondated Fund of India for the service of the financial year 1971-72 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI K. HANUMANTHAIYA: I beg to move:

"That the Bill be returned".

The question was proposed.

MR. DEPUTY CHAIRMAN: Chandrasekharan.

SHRI K. CHANDRASEKHARAN (Kerala): I am not going to make a long speech. I am just bringing one matter

The Annual General Body meeting of the All India Station Masters appear to have decided yesterday that an "Anti-victimisation Week" would be held by them from the 16th to the 23rd August, 1971 They have said. Sir, that an anti-labour attitude is being taken by higher authorities in the Railway Administration, particularly against those who indulged in trade union activities. It is said that they are involved in court cases; they are subjected to suspensions and break in service, indiscriminate and untimely punitive transfers, etc The hon. Minister has been pleased to state that he would look into all grievances, whether in the case of recognized Unions or unrecognized Unions. I particularly appeal to the hon. Minister to look into the grievances of the All India Station Masters publicized by them at their meeting yesterday at Bangalore.

One other small thing they have stated, Sir, is about the supply of complete uniforms in time, in proper measurement and size. This is a matter, Sir, which certainly the Railway Administration should be able to look into and rectify immediately.

Thank you.

SHRI K. HANUMANTHAIYA: 1 will look into these demands and examine them from all points of view and then I can have a discussion with Mr. Chandrasekharan.

श्री जगदम्बी प्रसाद यादव: एक सवाल मै पूछना चाहता हूं कि नन्दा जी ने 11 प्वाइट प्रोग्राम दिया था ग्रौर उसमें उन्होंने हम मेम्बर्स को एक ग्रोपीनियन व्क भी दी थी कि माननीय सदस्यो को अपनी जनीं में अगर कोई कम्प्लेंट करनी हो या कोई सजेशन देना हो तो उसमें वह दे सकते थे। दूसरे नन्दा जी ने यह गारण्टी दीथी कि अगर रेलवे में कहीं कोई गड़बड़ी हो या जहां पर भ्रष्टाचार होता हो, तो उसकी जानकारी दिलाने वाले को सुरक्षा दी जायगी ग्रोर उन्होंने ऐसे लोगों को एवाई देने के लिए GMGIPND-RS I-552 RS-6-10-71--570.

एक फण्ड तैयार किया था कि जिससे ऐसे लोगो को जो रेलवे की गडब इयो को रोकन मे सहायक होंगे कुछ एैवार्ड दिया जायगा । तो इस तरह का जो उनका 11 प्वाइंट प्रोग्राम था वह ग्रभी स्टैण्ड करता है ग्रौर उसको यह हमारा नया मन्त्रिमण्डल स्वीकार करता है या नहीं, इस बारे में हमारे मन्त्री जी को क्या कहना है ?

SHRI K. HANOMANTHAIYA: I am not able to reply to him straightway. I will send a reply to him on that point.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be returned" The motion was adopted.

MR. DEPUTY CHAIRMAN: There is a Message from the Lok Sabha.

MESSAGE FROM THE LOK SABHA

THE SALARIES AND ALLOWANCES OFFICERS OF PARLIAMENT (AMEND-MENNT) BILL 1971

SECRETARY: Sir, I have to report to the House the following Message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Salaries and Allowances of Officers of Parliament (Amundment) Bill, 1971, as passed by Lok Sabha at its sitting held on the 16th June, 1971.

The Speaker has certified that this Bill is a Money Bill within the meaning of Article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

MR. DEPUTY CHAIRMAN: House stands adjourned till 11 A.M. tomorrow.

> The House adjourned at twenty-two minutes past six of the clock till eleven of the clock on Friday, the 18th June, 1971.